[श्री त्रिपाठी]

बहुत से लोगों को भर्ती होने का मौका मिला है, उस सब से ऐसा लगता है कि जो उनका कोटा है शेड्यूल्ड कास्ट और शेड्यूल्ड ट्राइब्स का वह अगर भर नहीं गया है तो एक आध महीने में वह कोटा पूरा भर जाएगा और उसमें कमी नहीं रह जाएगी ।

अध्यक्ष जी, मैं आपका कृतज्ञ हूं कि आपने मुझे यह अवसर दिया और मैं माननीय सदस्यों का कृतज्ञ हूं कि उन्होंने बहुत शान्ति से मेरी बातें सुनीं ।

अब मैं यह चाहता हूं कि आपका आशीर्वाद मिले, आपकी शुभकामनायें मिलें । जो सुधार रेलों में इस वक्त रहा वह बढ़ता चले और फिर इसमें ढिलाई न आने पावे और अधिक से अधिक रेलों के माध्यम से देश की जनता की सेवा और देश की सेवा हम कर सकें । हमारा यह विचार है कि रेलों के लिए, जैसा मैं पहले कह चुका हूं, हमारे तीन लक्ष्य हैं, एक तो यह है कि देश की सेवा होती चले । दूसरा यह है कि जो पिछड़े हुये इलाके हैं, बैकवर्ड एरियाज़ हैं उनका डेवलपमेंट हो और तीसरा यह है कि रेलों को आर्थिक दृष्टि से सुदृढ़ और प्रौढ़ बनाया जाये जिससे कि अधिक से अधिक देश की सेवा हम कर सकें । इन तीनों लक्ष्यों और तीनों कामों को पूरा करने की चेष्टा हमारी ओर से हो रही है । हमारे सब भाई उसमें लगे हैं । आपका आशीर्वाद, आपकी शुभ कामनायें, आपकी सद्भावना प्राप्त हो ताकि हम इसमें सफल हों, यही आपसे प्रार्थना है ।

## SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF TAMIL NADU FOR THE YEAR 1975-76

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): Madam, I beg to lay on the Table **a** statement (in English and Hindi) showing the Supplementary Demands (March 1976) for Grants of Expenditure of the Government of Tamil Nadu for th$_e$ year 1975-76.

THE VICE-CHAIRMAN (SHRI-MATI PURABl MUKHOPADHYAY): The House stands adjouned till 2 P.M.

The House then adjourned for lunch at six minutes past one of the clock.

2 P.M.

The House reassembled after lunch at three minutes past two of the clock,

Mr**.** Deputy Chairman in the Chair.

## STATUTORY RESOLUTIONS APPROVING THE PROCLAMATION . . ISSUED BY THE PRESIDENT ON THE 12TH MARCH, 1976, UNDER ARTICLE 356 OF THE CONSTITUTION, IN RELATION TO THE STATE OF GUJARAT

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMAN AND A REDDI): Sir, I beg to move the following Resolution:

> "That this House approves the Proclamation issued by the President on the 12th March, 1976, under article 356 of the Constitution, in relation to the State of Gujarat."

Sir, copies of the Report of the Governor of Gujarat were laid on the Table of the House on the 15th March 1976. As the House would recall, following the mid-term elections to the State Legislative Assembly in June 1975, although no party emerged with a clear majority, a Janata Front Ministry, headed by Shri Babubhai Patel, was formed with the support of the Kisan Mazdoor Lok Paksha since dissolved and some Independents. The Governor has, in his Report, described the political events in the State which led to the resignation of the Chief Minister -on the 12th March

1976 and which ultimately necessitated the issue of the Proclamation under article 356 of the Constitution. The situation that confronted the Governor has been set out in the Report. The Janata Front Ministry having resigned, following their defeat on the floor of the Assembly, the Congress Party was the single largest party with 84 Members in a House of 182 with three vacancies. Some Members of the dissolved KMLP and Independents had reportedly decided to extent support to the Congress. But, according to the Governor, a clear position had not crystallized. In the subsisting fluid situation, he felt that there was no prospect of a stable Government being formed early. Moreover, as a result of the developments in the States, the Budget for the year 1976-77 had not been passed and the immediate problem was one of having authorisation of expenditure from the beginning of the next financial year.

A situation had clearly arisen when the Government of the State could not be carried on in accordance with the provisions of the Constitution. The Governor, therefore, recommended action under article 356 of the Constitution. While doing so, he also recommended that the Legislative Assembly be kept in suspended animation, in the hope that after the situation stabilized, popular rule may be restored.

The report of the Governor was carefully considered and a Proclamation under Article 356 was issued by the President.

Sir, I have nothing more to add at this stage. I have no doubt that the hon. Members will fully appreciate that in the circumstances obtaining in Gujarat there was no alternative to a spell of President's rule.

With these words, Sir, I commend the Proclamation issued by the President on the 12th March, 1976, under article 356 of the Constitution, for approval of this august House.

*The question was proposed.*

**श्री योगेन्द्र शर्मा** (बिहार) : मान्यवर, गुजरात में जनता मोर्चे की सरकार का पतन कोई अप्रत्याशित घटना नहीं थी । जिस परिस्थिति में इस सरकार का निर्माण हुआ था और निर्माण के बाद इस सरकार ने जो रीति-नीति अख्तियार की थीं उसका लाजिमी नतीजा उसका पतन था । यह बताने की आवश्यकता नहीं है कि पार साल हमारे देश की स्वतन्त्रता, एकता और शक्ति को छिन्न-भिन्न करने के लिये उन विदेशी शक्तियों की ओर से कुछ लोगों को सह मिल रही थी जिनकी आंखों में हमारी स्वतन्त्रता, एकता और शक्ति कांटों की तरह चुभती थी, खटकती थी । हमारे देश में प्रतिक्रियावादी फासिस्ट मुहिम शुरू की गई थी । सौभाग्य से हमारी प्रधान मंत्री श्रीमती इन्दिरा गांधी जी के कुशल नेतृत्व से वह प्रतिक्रियावादी फासिस्ट मुहिम फिलहाल परास्त कर दी गई । जब पूरे देश में राष्ट्र विरोधी फासिस्ट मुहिम परास्त हो जाती है तो गुजरात में उसी मुहिम की पैदावार जनता मोर्चा की सरकार बहुत दिनों तक चल नहीं सकती थी । कुछ दिन पहले गुजरात की जनता मोर्च का प्रतिक्रियावादी मुहिम की लफ्फाजी का शिकार होकर यह समझता था कि जनता मोर्चे की सरकार वहां पर कायम रहेगी । लेकिन गुजरात की जनता को यह समझने में देर नहीं लगी कि यह शासन ज्यादा देर तक नहीं चल सकता है ।

सरकार यहां पर कायम हुई है वह न केवल गुजरात की जनता बल्कि पूरे देश के हित के विपरीत है । यह चीज स्पष्ट हो रही थी कि एक के बाद एक जो गुजरात में घटनायें हुई, उनसे गुजरात में पंचायत चुनाव हुये । गुजरात के पंचायती चुनाव किस बात के संकेत देने लगे ? जनता, गुजरात की जनता प्रतिक्रियावादी फासिस्ट मुहिम की लफ्फाजी से निकल रही है । फिर उसके बाद अहमदाबाद कारपोरेशन के चुनाव हुये और 12 तारीख को जब वहां पर मंत्रियों ने इस्तीफा

[श्री योगेन्द्र शर्मा]

दिया और 13 तारीख को गुजरात बन्द का जनता फ्रन्ट की ओर से आवाहन किया गया तो गुजरात की सारी जनता ने उसकी अवहेलना करके अपना मत, अपनी प्रतिक्रिया प्रकट की । गुजरात को इस जनता फ्रन्ट की सरकार से निजात मिल गयी, एक राहत मिल गयी ।

मान्यवर, प्रश्न गुजरात असेम्बली में टेक्नीकल बहुमत या अल्पमत का सिर्फ नहीं है । उस कारण से भी जनता फ्रन्ट सरकार का पतन हो चुका है । प्रश्न है पूरे देश के भाग्य और भविष्य का । इस प्रसंग में मैं देखता हूं कि जब तक यह सरकार वहां पर कायम रही तब तक वहां क्या हो रहा था ? उन्हीं दिनों जिन दिनों इस सरकार का पतन हुआ बड़ौदा में डाइनेमाइट काण्ड का जो पता लगा वह इस बात का इजहार था कि वहां पर कितनी बड़ी तोड़फोड़ की साजिश, कितने बड़े पैमाने पर कितने संगीन ढंग से हो रही थी । उसकी छान-बीन हो रही है और जब तमाम तथ्य सामने आ जायेंगे तो उसका स्वरूप पूरे देश के सामने प्रकट होगा । लेकिन जितनी भी चीजें हमारे सामने आ चुकी हैं उसके बाद यह कहने में संकोच नहीं है कि गुजरात देश की आजादी, देश की एकता और देश की शान्ति के लिये बहुत बड़ा खतरा, एक बहुत बड़ा षड्यंत्र का अड्डा बन गया था और यदि वह कायम रहती तो हमारे देश में कभी भी कुछ हो जा सकता था ।

मान्यवर, केन्द्रीय सरकार ने और पार्लियामेंट ने भी इस बात को मंजूर किया कि राष्ट्रीय स्वयं सेवक संघ देश के लिये खतरा है, तब जब कि उस पर प्रतिबन्ध लगा दिया गया । पूरे देश की एकता, स्वतन्त्रता और शक्ति के लिये राष्ट्रीय स्वयं सेवक संघ खतरा था इसलिये वह प्रतिबन्धित हो गया ।

गुजरात में क्या हो रहा था । गुजरात में जनता फ्रन्ट सरकार की छत्र छाया में सिविल डिफेंस आर्गेनाइजेशन के नाम पर, नागरिक सुरक्षा संगठनों के नाम पर पूरे गुजरात में राष्ट्रीय स्वयं सेवक संघ का जाल बिछाया जा रहा था और इस सिविल डिफेंस आर्गेनाइजेशन के नाम पर पूरे गुजरात में जाल बिछा दिया गया । यदि वह चीज कायम रही, यदि वह चीज कायम रहेगी तो इस पूरे देश का क्या होगा । गुजरात को एक फासिस्टी साम्प्रदायिक शक्ति के हाथ सौंप कर के क्या हम अपने देश की रक्षा कर सकते हैं, देश की एकता और आजादी की रक्षा कर सकते हैं । गुजरात में जनता फ्रन्ट सरकार की छत्रछाया में सिविल डिफेंस आर्गेनाइजेशन के नाम पर इतना बड़ा षड्यंत्र, इतना बड़ा जाल बिछा दिया गया था । ऐसी हालत में देश के भाग्य और भविष्य का तकाजा था कि इस सरकार से गुजरात और पूरे देश को मुक्ति मिल जाय और मुक्ति मिलने के लिये यह पूरे देश के लिये यह खुशी और तसल्ली की बात है ।

श्रीमान पूरे देश में सबसे शोषित, पीड़ित, दुर्बल वर्गों को राष्ट्रीय स्वतंत्रता की किरण पहुंचाने के लिए 20 सूत्री कार्यक्रम आरम्भ किया गया ताकि हमारे देश के जो सबसे शोषित, पीड़ित तबके हैं उनको कुछ राहत मिले । लेकिन वहां क्या हो रहा था ? वहां एक दूसरा ही कार्यक्रम चलाया जा रहा था । यह कैसे संभव है यदि पूरे देश में एक कार्यक्रम चले तो देश का जो एक बहुत ही गौरवशाली अभिन्न भाग गुजरात है जिसको महात्मा गांधी को जन्म देने का श्रेय प्राप्त है वह उससे अलग थलग हो । पूरे देश में आज भूमिसुधार की लहर दौड़ रही है कि इस देश से सामंतवादी अवशेषों को समाप्त किया जाए,

वे सामंती अवशेष जो हमारे देश के पिछड़ेपन का एक प्रधान कारण है। लेकिन वहां पर इन्हीं सामंती अवशेषों को न केवल बरकरार रखा बल्कि उन सामंती अवशेषों को मजबूत करने का प्रोग्राम चल रहा था। ऐसी हालत में राष्ट्रीय धारा से गुजरात को अलग रख कर कोई सरकार चल नहीं सकती थी। उसका पतन होना अवश्यभावी था और उसका पतन हुआ। मान्यवर, हमको खबर है कि गुजरात पूरे देश के उन लोगों का, उन तत्वों का जबर्दस्त अड्डा बन गया जिन्होंने पार साल की फासिस्टी मोहिम शुरू की थी और जब वह अड्डा बन गया तो उस का संबंध हमारे राष्ट्र के उन विदेशी शत्रुओं के साथ हो गया था जिनको हमारी आजादी हमारी एकता, हमारी शक्ति गवारा नहीं थी। उन की भी गतिविधियां गुजरात में तेज हो गई थी। हमको खबर है, गुजरात के कांडला पोर्ट में पश्चिमी जर्मनी से हथियार जहाजों के द्वारा उतारे जा रहे थे और उन हथियार का क्या उपयोग होता, यह अनुमान किया जा सकता है। न केवल बड़ोदा में डाइनामाइट को इकटठा करके पूरे देश में तोड़-फोड़ की एक विराट साजिश थी बल्कि विदेशों से भी हथियार मंगा कर उस तोड़ फोड़ की कार्यवाही को और भी उग्र और भी सांघातिक बनाने की साजिश चल रही थी। तो ऐसी हालत में गुजरात की जनता, जिसकी देशभक्ति की लम्बी परम्परा है, शानदार परम्परा है, उसने शनैः शनैः इस जनता फ्रण्ट की सरकार से अपना समर्थन वापस करना शुरू किया और इस सरकार का पतन हो गया। अफसोस है कि अभी विधान सभा में ऐसी पोजिशन नहीं है कि तुरन्त एक वैकाल्पिक जनप्रिय सरकार की स्थापना हो। जहां तक हमको मालूम है जोड़-तोड़ चल रहा है। जिस आधार पर विधान सभा का चुनाव हुआ था और विधान सभा में अधिकतर सदस्य पहुंच गए थे उससे वहां के मेम्बरों के बारे में बहुत ही निश्चय के साथ कुछ भी कहना संभव नहीं है।

वहां पर बहुमत या अल्पमत की गिनती यदि हो या इस बात की कोशिश की जाय तो हमारा विचार है कि वह कोशिश इस तरह की होगी जिस तरह बैगों को तराजू पर तोलने की कोशिश की जाती है। आप सब को मालूम ही है कि जनता फ्रण्ट का निर्माण किस आधार पर हुआ था? इसके लिए कोई सुसंगत सिद्धान्त नहीं था, कोई नीति नहीं थी और न ही कोई कार्यक्रम ही था। जिस मुहिम की पैदावार यह सरकार थी यह मोर्चा था उस मुहिम को हमने बिहार में देखा। जब इस मुहिम की सभा होती थी तो उसमें एक कविता पढ़ी जाती थी। जो कविता पढ़ने वाले थे वे इस समय जेलों में आराम कर रहे हैं। उसमें इस तरह की कविता पढ़ी जाती थी।

"हम नहीं दक्षिण, हम नहीं वाम
हम को है रोटी से काम।"

यानी उन लोगों का कोई सिद्धान्त नहीं था कोई नीति नहीं थी और उनका ध्येय केवल यह था कि किसी न किसी तरह सत्ता पर अधिकार करना चाहिये। तो इस तरह के लोग वहां पर पहुंचे हैं। अब वे लोग देख रहे हैं कि हवा बदल गई है, मुहिम फेल हो गया है, तो उसमें से बहुत से लोग उछल उछल कर आपकी पार्टी में शामिल होने की कोशिश कर रहे हैं और करेंगे। यह उनकी पार्टी का धरम-करम है और यही कारण है कि वह आपकी पार्टी में शामिल होना चाहते हैं। लेकिन हम यह निवेदन करना चाहते हैं कि यदि गुजरात में राजनीति स्वच्छता तथा स्थिरता कायम करना चाहते हो, तो

[श्री योगेन्द्र शर्मा]

फिर आया राम और गया राम की बात नहीं करनी चाहिये और इस तरह से बहुमत या अल्पमत बनाने की कोशिश नहीं की जानी चाहिये। अगर इस तरह की कार्यवाही की गई तो फिर गुजरात में अस्थिरता पैदा हो जायेगी।

गुजरात में दो तरह के उदाहरण देखने में आये हैं। एक तो यह कि वहां पर किस प्रकार से कांग्रेस की सरकार को तोड़ा गया और फिर से चुनाव कराये गये और फिर किस तरह से अपवित्र गठबन्धन किया गया। जिस तरह से 1971 में ग्राण्ड एलाइन्स किया गया, उसी तरह का एलाइन्स किया गया, मगर इस समय नाम दूसरा रखा गया था। यह एलाइन्स भी अब टूट गया है। अब वहां पर फिर से वैकल्पिक सरकार बनाने की कोशिश की जा रही है, तो मैं यह निवेदन करना चाहता हूं कि एक सिद्धान्त, एक नीति पर वहां पर सरकार बनाने की बात सोची जानी चाहिये। प्रधान मन्त्री जी की जो नीति है उनका जो कार्यक्रम है उसमें ईमानदारी के साथ निष्ठा रखते हुये सब राष्ट्रीय जनतांत्रिक शक्तियों को मिलाकर, वहां पर सरकार बनाने की कोशिश की जानी चाहिये। यदि इस कार्य में देर भी लग जाय तो कोई बात नहीं। लेकिन जल्दबाजी में और तात्कालिक लाभ के लिए अपने सिद्धान्तों को और अपनी नीतियों को छोड़ा जाना नहीं चाहिये। हम नहीं दक्षिण, हम नहीं वाम, हम को हैं रोटी से काम, इस तरह के सिद्धान्त को लेकर कोई भी सरकार चल नहीं सकती है। प्रधान मन्त्री जी ने जो देश के सामने कार्यक्रम रखा है आप उन सिद्धान्तों को सामने रखकर वहां पर सरकार का गठन करें।

सबसे पहला कार्य वहां पर जो करना है वह यह है कि जो राष्ट्र विरोधी शक्तियां वहां पर पैदा हो गई थीं उनका सफाया किया जाय। हम आपको बतलाना चाहते हैं कि वहां पर सिविल डिफेंस के नाम पर एक आर्गनाइजेशन कायम किया गया है। यह जो आर्गनाइजेशन बनाया गया था उसको बनाने में आर०एस०एस० की चाल बाजी थी। इस समय वहां देश की सुरक्षा का प्रश्न सब से पहिले है। वहां पर सबसे पहला कार्य जो किया जाना चाहिये वह यह है कि प्रशासन और दूसरे राजनीतिक तथा सामाजिक क्षेत्र में आर०एस०एस० के जो लोग घुस गये हैं उनको उससे मुक्त कराया जाय।

दूसरी बातों को बतलाने की आवश्यकता नहीं है। हम आशा करते हैं कि वहां पर जो राष्ट्रपति शासन लागू किया गया है वह बीस सूत्री कार्यक्रम को सफलता पूर्वक लागू करने की कोशिश अवश्य करेगा। बीस सूत्री कार्यक्रम को सफलता पूर्वक लागू करने के लिए यह आवश्यक है कि वहां पर राष्ट्रीय जनतान्त्रिक शक्तियों की कमेटी बनाई जानी चाहिये जो इस कार्यक्रम के कार्य को पूरा करने में अपना योगदान दे। तो फिर जनता को नौकरशाही से जो कठिनाई होती है उस का भी तात्कालिक तौर पर हल हो जायेगा और इस संबंध में मैं यह भी निवेदन करना चाहूंगा कि बीस सूत्री कार्यक्रम का सिर्फ प्रचार न हो। हम को एतराज नहीं है कि इस बीस सूत्री प्रोग्राम में अगर चार सूत्री प्रोग्राम और जोड़ दिया जाय और ऐसा कर के उसे चौबीस सूत्री प्रोग्राम बना दिया जाय, लेकिन कहने के लिये बीस सूत्री प्रोग्राम और करने के लिये चार सूत्री प्रोग्राम यह नहीं होना चाहिए। इसीलिये मैंने कहा है कि निष्ठापूर्वक इस बीस सूत्री प्रोग्राम का पालन होना चाहिए और अंत में गृह मंत्री जी से यह कह कर अपनी बात समाप्त करना चाहता हूं कि त्यागी जी और उन की तरह के लोगों को यदि आप अवसर देंगे (*Interruptions*) यदि उन का कायाकल्प हो चुका है और ईमानदारी के साथ कायाकल्प हो चुका है ...

**श्री एन० जी० गौरे** : अगर आप का हो सकता है तो उन का भी हो सकता है ।

**श्री योगेन्द्र शर्मा** : हमारी और आप की बात तो जगजाहिर है, लेकिन उन का पता नहीं क्या होगा । लेकिन आज जो कुछ गुजरात में हो रहा है, वहां उन के बहुत से बन्धु आप के साथ आने के लिये तैयार है । आप शायद उन से अभी बात नहीं कर रहे हैं । वह कह रहे हैं कि वह आप के इस बीस सूत्री प्रोग्राम को मानते हैं । तो मैं सिर्फ यही कहूंगा कि आप अवसरवादिता का सहारा मत लीजिए । अगर अवसरवादिता का सहारा लिया जायेगा तो गुजरात में कभी भी राजनीतिक और प्रशासनिक स्थायित्व नहीं होगा और वहां की जनता के जीवन में सुधार और प्रगति लाने का प्रश्न तो बहुत दूर हो जायगा ।

SHRI MANUBHAI SHAH (Gujarat): Mr. Deputy Chairman, Sir, I welcome the Resolution of the Home Minister to confirm the Proclamation issued by the President under article 356 of the Indian Constitution. Sir, it is a happy day that for the first time, perhaps, in the history of independent India, a Government was defeated on the floor of the House leading to the imposition of the President's Rule. In the past, we had occasions when due to misdemeanur, mal-administration or crossing of the floor when the Assembly was not in session, several times in this country, President's Rule has been imposed. If there is any need for a democratic process to be improved as operating in this country even after emergency, the downfall of the Janata Morcha Government—I am rather disinclined to call it Janata Morcha; it was more a morcha than Janata inside; but does not matter; that was the nomenclature by which they were known—when they were defeated on a cut motion on Demands of Civil Supplies in the State and then bringing about the President's Rule were a very happy s ?^gury. I would not exaggerate my emphasis here that it was a day of deliverance, but, certainly, a very very large section of the Gujarat population heaved a sigh of relief at the end of the marriage born out of such incongruous circumstances as the formation of Janata Morcha depicted. But, as you know, Sir, the largest single party after the Assembly's elections in June 1975 was the Congress. My party had 75 seats. The Congress (O) had 56; about 18 for the Jana Sangh and the rest were the various conglomerate constituents of the Janata Morcha, leading to 86. Even at that time, they really did not command an absolute majority in the House and the regional party born out of very peculiar circumstances in Gujarat had lent support to them and after two months of the election of the Assembly, that party was denounced most vehemently by the Janata Front. They said that they would not even think of associating themselves with such a party or even talk to their leaders. It is very strange that they gave up all principles of decent democratic behaviour, as has been pointed out by Shri Yogendra Sharma, and went against what they had propagated throughout that under no circumstances they would join hands with the KMLP. But it was the KMLP which came to their aid in forming the Government. At that time, we had pointed out to the hon. Governor that in our view, as no single party was able to form the Government on its own, having not been able to secure a clear majority, it was not the time to allow such SVD experiments, which had failed miserably in the last few years throughout the length and breadth of the country. But we bowed to the democratic verdict. It was then that this ignoble and hotch-potch mixture of the Janata Front Government came into existence. I would like to remind the House here that the Gujarat elections took place before the Emergency. What was happening during the election campaign? I had said this on many occasions in this House I had not seen such a thing in my long experience. I have been in elec-

[Shri Manubhai Shah] tions since the Montagu Reforms, when Mr. Nariman stood from Bombay. During the election campaign, all the meetings of the Congress Party addressed by various leaders of the party, including the Prime Minister, were seriously disturbed. I am a personal witness to this. I need not give any evidence to show how these meetings were disturb and by whom. Many hon. Members who were with us as AICC observers in Gujarat, were clear witnesses to this. When Shri Jagjivan Ram was addressing a meeting, a big stone was hurled at him. Let them give a single example where we have disturbed their meetings. One's heart is pained to think about such things that those persons who called themselves upholders of democracy were doing such things. But not a single meeting of theirs was disturbed by our people. We are not cowards; we could have done that. As a matter of fact, my own volunteers came to me many times and said that the leaders of the Janata Front were behaving like this and that we should also dot it for that. We have not done that. Therefore, I would like to assure Shri Yogendra Sharma that my party would never resort to such things, either in forming the Government or in fighting the elections or topple such democratically-elected Governments. The proof of this could be seen in the fact that not a single meeting of the Opposition groups, marked by violent turbulence and talks of every type, was disturbed by candidates belonging to the Indian National Congress. Even under such difficult circumstances, we performed well.

Now, the important lesson of this Gujarat experiment is that the regional parties have no future in the federal set-up of this country. This is borne out by this ignoble and conglomerate mixture which was totally anti-democratic, which had no clear-cut programmes and which had come into being purely on the support of some rich zamindars who were motivated by caste considerations. It is good that this 'Aya Ram Gaya Rafu experiment' had failed and the concept of regional parties is dead. Within nine months, it came to an end. 1 hope the Opposition leaders would think-more and more intensively whether such types of regional parties should be encouraged to form Governments or to capture power. If our party had wanted, we could have done that. We could have also negotiated with the KMLP and others. We have not done that because we do not believe in such things.

The second point is this. After the Government was formed, what did they do? The whole development work was at a standstill When we approached them for anything, they said 'What about the Central assistance?' It is very strange that they should say like this. In a federal system, even though there may be different Governments in different States, a harmonious relationship between the Centre and the States is a *sina qu$_a$ non* for the effective functioning of the system. Every responsible member of the Government, including the Chief Minister, Shn Babubhai Patel, Shri Keshavbhai Patel of my constituency, Rajkot and others, flouted openly the Emergency regulations. This has been welcomed by the whole country. But in Gujarat, all the time they were attacking the Emergency. They were all the time attacking the political personalities, including the Prime Minister. Of course, she could bear it and she could reply to it. But the point is, normal rules of decency were given up and they were openly flouting the Emergency Regulations. Many times they say that the Congress Party is accumstomed to raising accusations and allegations of character assassination. I want to ask: Why was it that the origin of this type of subversive pamphlets was there in States where this type of Government was functioning, either in Tamil Nadu or in Gujarat? The very fact is that it was a conspiracy of a sinister nature and we take that even if they were not directly involved as a Government, the atmosphere was created for thest

things. The very reasons against which the emergency was declared were being promoted there positively by the utterances and actions of responsible Ministers and leaders of those parties.

The third lesson which I think has to be learned is, perhaps, what has happened during the Corporation elections. There were certain areas in which the Jana Sangh and some of the conservative elements did not like the socialist and progressive policies of the Congress Party, my party, where they were fomenting anti-socialist views. There they captured a few corporations and they went high and mighty, saying "Well, the Corporation elections have proved that we command the majority confidence of the people of Gujarat, and the Congress leadership does not command". We are humble people; we accept defeat when it comes. After all, in politics victory is not the only gain. You have got to keep to your goals, your directions, your programmes and win the support of the people. They have been too much proud just at the victory in a few Corporation elections, even though there—I am not going to take much time of the House—we can conclusively prove that in most of the other corporations or municipalities which are urban-oriented, we had a clear majority except in the three cities. And the last one is Ahmedabad. In between came the panchayat elections.

SHRI OM MEHTA: In Ahmedabad we are in majority.

SHRI MANUBHAI SHAH; 1 will come to that later on. Firstly, Rajkol; Baroda and Surat Corporations, then panchayats and then the Ahmedabad Corporation. So, I was trying to say that in the panchayat elections, they said "Eighteen out of 19 are ours because the entire public opinion has expressed itself and in the municipal corporation elections it has demonstrated that they have confidence in us." We said, why do you leave even the one panchayat to us? They said "We can't but; that panchayat is difficult". This is the official statement of the Chief Minister and the Secretary of the Janata Morcha Party. We said "We shall get". Babubhai Patel, in a meeting in Surat which I myself attended had heen saying, "We are likely to get 18 seats". But Indubha] Patel officially announced that we would get 13. They were laughing. And what was the result? When we got a clear majority in taluka pancha-yats, in the indirect elections of sar-panchs and in the final elections of the District Panchayat Committee, they tried to produce some statistics, and one of the leader writers in Indian Express and other leading newspapers were saying, "No, no, the vote is this and the vote is that". When you get defeated also you want to plead and hoodwink public opinion. When we were victorious also they were trying to say that the other party was losing. Therefore, the norms of democratic behaviour also proved that while you were not safeguarding democracy, all that can be done to destroy the democratic faith of the people of this great country has been resorted to in the Corporation elections, in the panchayat elections and, last but not the least, in the Ahmedabad Corporation. In Ahmedabad, out of 105 seats, 85 are ours. They were saying that 20 at the most would go to the Congress because they forgot that during the elections to the Assembly, in the labour area, we had captured 80 per cent of the votes. Out of this 20 per cent or eight seats, we had already captured six seats. That will demonstrate how it was in the Ahmedabad Corporation. When the Chandigarh session was going on, every minute the news was coming and we were wondering what would happen. We were all thinking that we might even get a majority. Ahmedabad is the focal point of all the political and economic forces of Gujarat and therefore we had given great attention and im-portance to that. There the verdict was a bare majority of three. They roero no'tie to eive *us* 20. We got 51. Now the Corporation is going out of their hands. Today, Krishnavadan

[Shri Manubhai Shah] Joshi, the Mayor and the other two people might have resigned because, as far as I know, they have lost the majority. Therefore, what I would say is that the entire hotch potch of a very anti-democratic character— what you can call, the absence of Government in Gujarat—is over with the proclamation that has been pro-mulgated.

I want to say a few things to emphasize what type of conspiracy was taking place. I narrated the Baroda incident 10 days back. At that time what we had read in the newspapers has come out entirely true, that from that place torch-type detonators, about 700 once and 209 later on, were found in a box. And what was wri-ten on the box? It was: Literature and books. One Dr. Mohan and one Dr. Gautam, I do not want to connect those names because they appeared in papers but the two great stadwarts of the SSP and important supporters of the Janata Morcha, are supposed to be the brain behind this conspiracy and the conspiracies in Banaras and in Bihar. If I may add—of course, J have no substantial proof yet—that foreign hands which are not in favour of seeing the progress of this country and we have supported anti-regimes all over the world, are supposed to be helping the Baroda Corporation elections and these people stood for 15 days.

Therefore, Sir, my submission to the Home Minister is that a few things have to be kept in mind. One is that this enquiry should not be left, even if it is President's Rule, to the local police or administration. 1 would request or rather I must demand on behalf of the people of Gujarat that the CB.I. should have a direct hand so that the entire conspiracy is fully exposed and the facts are known to the people of India and to the rest of the world, why the Western press has been supporting anti-Congress Governments and opposing emergency. They should know that here is a concrete proof of something happening. I do not want to involve directly Prof.'Ramlal Parikh, it is not that, but it is the atmosphere that you create. You oppose the emergency at every step. You do not implement the 20-point programme and try to cover it up by a 62-point programme and these things. After all, there is something like national solidarity. Different parties can rule this place or that place but there is something like a common current. When this country wants to go forward, when the 20-point programme has been accepted by all the elements of political life in this country—I do not see any party which has denounced or opposed this programme—at that time to create an atmosphere and not to implement the programme is not good.

I will not take more than two minutes. My friend, Mr. Yogendra Sharma, said that the Government should not be slack. I can assure you that we have authorised our Pradesh Congress President in Ahmedabad to scrutinise every one. It is natural that under the lure of power, under so many inducements they had conglomerated and supported the Janata Morcha but we are proud to say that we never broke this Government by offering any inducement to anybody. No unfair means have been there excepting that our Party programme was there and that we believed that coordination between the Central Government and the local Government alone can benefit very important issues of development and production of the Gujarat State. We firmly believed that for the under-developed parts of Gujarat—well, it is not that Gujarat is very much developed, it is not so, excepting a few towns—and the largest number of Adivas's, Hari-jans, backward people and minority people, it is necessary to have a new administration in that place. Now, with the new administration that Mr. Brahmananda Reddi under the gui-dance of the Prime Minister is setting up there, it will be seen that all the programmes are activated and the 20-point programme is launched properly.

Lastly, the budget which the Janata Morcha Government gave is a typical example of bourgeoise mind. Well,

they say that it was a budget of Rs. 36 crores but whom did they tax? They taxed gamthas. Earlier the Government in Bombay had to withdraw the tax of this nature. For this tax, they will have to measure the length and breadth of 209 villages of Gujarat and after this the tax has to be collected. It is they who have revolted and cried for removing the anti-democratic Government. The Janata Morcha Government wanted to tax the farmers, the village areas in the name of development. Horse-trading went on. Let Mr. Yogendra Sharma study how the budget really worked in the removal of this democratic Government, The very forces who wanted to get the plums of advantage from thern simply withdrew their support. Now this created an utterly bad image on the day of the Baroda conspiracy and next day the Government went. Therefore, I can assure the hon'ble House that my party is in no hurry to form a Government there. We shall form a Government because after all democratically it is our right, if w° really command the majority, and we shall try to give a Government absolutely clean and progressive, implementing the national programme, supporting the emergency, and seeing to it that the democratic values are upheld. In that direction, Sir, I humb'y request Brahmanandaji to see to it that the present administration becomes popularity-oriented, becomes more responsive because there has been infiltration of RSS and Jana Sangh and Congress (O) elements mto the services of Gujarat. It is very necessary to see that this administration is mode wholesome and popularity-oriented. In the land of Meera, Narsi Mehta, Daya Ram, Swami Shradhanand, and, lastly, Gandhi and Sardar Patel, the communalist virus was unknown to the people. But it is our ill-luck that due to some lapses the Jana Sangh came and dominated the entire scene. It would be the duty of the Central Government to see that this communal virus is once again tackled with a vigorous hand and the administration is properly streamlined so that these types of fissiparous elements which have been brought into the services are checked. One can give very lengthy data and statistics to show how much infiltration has taken place. I hope the vigilant Home Minister under the direction of the Prime Minister will see to it that a good, progressive administration is set up under this proclamation

Thank you.

**श्री ओ३म प्रकाश त्यागी** (उत्तर प्रदेश) : उपसभापति महोदय, मुझे इसमें कुछ विशेष नहीं कहना है। मैं एक ही बात की ओर सरकार का ध्यान दिलाना चाहूंगा और वह यह कि भारत का संविधान फेडरल है और संविधान के निर्माताओं ने बड़े सोच समझ कर उसको बनाया था। जिस समय यह संविधान बन रहा था उस समय विदेशों में एक ही प्रतिक्रिया हुई थी कि संविधान जो बनाया गया यह अच्छा है या बुरा इसकी परीक्षा उस दिन होगी जब कि केन्द्र और प्रान्तों में विभिन्न पार्टियों की सरकारें होंगी, उस दिन भी यह कामयाबी के साथ चल जाए तो यह संविधान सफल माना जाएगा अन्यथा यह असफल हो जाएगा। मुझे हार्दिक खेद है इस बात का कि आज यह संविधान इस दृष्टि से जो लड़खड़ाए जा रहा है वह इसलिए कि केन्द्र में जिस पार्टी की सरकार है वह किसी भी प्रांत में विरोधी पार्टी को सहन नहीं करती है और मैं समझता हूं यह एक ऐसी स्थिति है जो संविधान की आत्मा को झकझोर रही है। यदि इस देश के फेडरल स्ट्रक्चर को खत्म कर दिया गया तो फिर इस देश में एक अजीब सा संवैधानिक संकट उत्पन्न हो जाएगा और लोगों की संविधान में आस्था नहीं रहेगी। संविधान के प्रति आस्था बनाए रखना सरकार का काम है और अगर सरकार ने ऐसा नहीं किया— अगर बाढ़ ही खेत को खाने लगी तो फिर खेती की कोई आशा नहीं रहती— तो लोगों की आस्था उठ जाएगी। अब कुछ वर्षों से ऐसा सिलसिला चला है कि जब से विरोधी पार्टियों की प्रान्तों में सरकारें बनी हैं तबसे उन

[श्री ओ३म प्रकाश त्यागी]

को गिराने का एक सिलसिला चालू हुआ हैं । और मुझे और भी दुख है कि . . .

**श्री सीताराम सिंह** (बिहार) : केन्द्र के जरिए चालू हुआ है ।

*(Interruption)*

**श्री ओ३म प्रकाश त्यागी** : उपसभापति महोदय, मैं आपनी भावना रख रहा हूं । मैं यहां प्रतिक्रिया स्वरूप ढंग से कुछ नहीं कहना चाहता हूं । मैं समझता हूं केन्द्रीय सरकार का यह कर्त्तव्य है, जिस पार्टी के हाथ में हुकुमत है *(Interruption)* चौधरी साहब, थोड़ी देर के लिए साफा उतार कर नीचे रख दो, थोड़ा ब्रेन को ठंडक आने दीजिए । मैं कहता हूं, केवल एक ही घटना नहीं है । मैं अभी आपके सामने रखना चाहता हुं कि अभी जो नागालैण्ड में गवर्मेन्ट थी क्या वह मैजारिटी गवर्मेन्ट नहीं थी—उसकी वहां मैजारिटी थी, लेकिन फिर भी गिरायी गयी-क्यों, कैसे गिराई गई ? वहां जाकर जांच करें तो पता चलेगा किस तरह से गवर्मेन्ट गिराई गई . . .

**श्री योगेन्द्र शर्मा** (बिहार) क्या आप केन्द्रीय सरकार से आर० एस० एस० के लिए संरक्षण की मांग करते हैं ?

**श्री ओ३म प्रकाश त्यागी** : आपकी बुद्धि की बलिहारी है कि आप क्या बात बोल रहे हैं । आप क्या प्रश्न कर रहे हैं और मैं क्या बोल रहा हूं । जो मैं बात कह रहा हूं, उस पर आप प्रश्न कीजिये और फिर में उसका जवाब दूंगा । अभी तामिलनाडु की सरकार को समाप्त किया गया । मैंने गवर्नर को पत्र को देखा है । जिसमें वहां की सरकार के विरुद्ध चार्ज लगायें गये हैं । गृहमंत्री जी ने बतलाया कि वहां की सरकार भ्रष्टाचारी और बेईमान थी जिसकी वजह से वहां पर शासन का कार्य नहीं चल रहा था और इसी वजह से वहां पर सरकार को समाप्त किया गया । मेरा आप से निवेदन यह है कि जब इस तरह से चार्जेज उस सरकार के विरुद्ध थे तो आपको पहिले जांच करनी चाहिए थी । हमारे देश में जो कानून है, संविधान है उसके आधार पर इसकी जांच होनी चाहिये थी । अगर वहां की सरकार को इस बारे में दोषी पाया जाता तो उसको दण्ड दिया जाता । पहिले तो गोली किसी को मार दी गई और उसके बाद जांच की कार्यवाही हो रही है *(Interruption)* आज आम जनता केन्द्रीय सरकार और शासक दल की मनोवृत्ति पर संदेह करती है । मैं आपको जनता की प्रतिक्रिया बतलाना चाहता हूं कि जनता में इस प्रकार का संदेह है और मेरे दिमाग में भी संदेह है कि पहिले तो आपनें वहां पर इस तरह का कार्य करवाया और बाद में आप वहां की सरकार के ऊपर चार्ज लगाते है । आपने पहिले इस तरह की इंक्वायरी या जांच का कार्य क्यों नहीं किया, क्योंकि केन्द्रीय सरकार यह कार्य पहिले भी कर सकती थी । इसी तरह की बात गुजरात सरकार के लिए भी मैं कहना चाहता हूं । श्री मनुभाई शाह ने भी वहां के सम्बन्ध में कुछ बातें कहीं और शर्मा जी ने भी कुछ बातें कहीं, जिनके सम्बन्ध में मैं अपने विचार प्रकट करना चाहता हूं ।

**श्री योगेन्द्र शर्मा** : आपको कहने की कोई जरूरत नहीं है ।

**श्री ओ३म प्रकाश त्यागी** : मैं तो शर्मा जी से यह कहना चाहता हूं कि आप जो चमचागिरी की बात करते हैं और इसकी भी कोई सीमा होनी चाहिए । चमचागिरी की भी कोई सीमा होती है और मैं श्री योगेन्द्र शर्मा जी से यह कहना चाहता हूं। *(Interruption)* अगर गुजरात में जनता मोर्चा बनी तो कोई बुरी बात नहीं ।

SHRI MANUBHAI SHAH: Without any ideology, they had formed it.

**श्री ओ३म प्रकाश त्यागी** : जनता मोर्चा बनाया बुरी बात है तो क्या कांग्रेस पार्टी ने केरल में मोर्चा नहीं बनाया था, क्या वहां पर कई पार्टियों ने मिलकर सरकार का निर्माण

नहीं किया था ? वहां पर कांग्रेस ने सी० पी० आई० के साथ मिलकर सरकार बनाई थी, मुस्लिम लीग के साथ मिलकर सरकार बनाई थी। जब केरल में कई पार्टियां मिल कर सरकार बना सकती हैं तो क्या दूसरी पार्टियां नहीं बना सकती हैं। अगर दूसरी पार्टियां इस तरह की सरकार किसी प्रान्त में बनाती हैं, तो क्या वे पाप करती हैं? (व्यवधान) असल बात यह है कि आज शक्ति केन्द्र के हाथ में है और किसी भी प्रान्त में ऐसी सरकार नहीं चलने देना चाहती है जहां पर उसकी अपनी सरकार न हो। आखिर जो प्रान्तीय सरकारें होती हैं वे केन्द्र के साथ सहयोग करके ही चल सकती हैं और दोनों को एक दूसरे के साथ सहानुभूति होनी चाहिए तबही वहां पर सरकार चल सकती है जहां प्रान्तीय सरकार का केन्द्रीय सरकार के प्रति कुछ कर्तव्य है, वहां पर केन्द्रीय सरकार के भी प्रान्तीय सरकारों के प्रति कर्तव्य होते हैं लेकिन आपने तो यहां पर अपनी प्रतिष्ठा का प्रश्न बना लिया था और यही वजह है कि आप वहां की सरकार को सहन नहीं कर सके यही वजह है कि आपने वहां की सरकार को गिराने की हर तरह की कोशिश की और उसको गिराया। मैं मनुभाई शाह को अच्छी तरह से जानता हूं।

SHRI MANUBHAI SHAH: May I make one point on this? There was not a single day when either in the Assembly or in the public speeches of the responsible Ministers or of the Chief Minister.....they were not all the time accusing the Central Government of not giving them assistance. And if you asked about any development programme, they said that there was no Central assistance. This is entirely wrong. The Budget will prove to the contrary. And if you want to run any government of any colour in a State, in my humble view at least there should be co-operation and harmonious relations with the Centre.

**श्री ओ३म् प्रकाश त्यागी** : अभी मनुभाई शाह जी ने कहा कि सेंट्रल गवर्नमेंट को क्रिटिसाइज करते हैं अपनी मांग के लिये तो हर आदमी और हर सरकार लड़ती है। केन्द्रीय सरकार नहीं देती तो लड़ती है। उन्होंने मांग की कि हम को आयल रायल्टी अधिक मिले, उस की मात्रा बढ़ाई जाय, आप ने उस समय मना कर दिया अब जब वहां की सरकार सस्पेंड हो चुकी है तब आप ने कहा कि सेंट्रल गवर्नमेंट इस पर विचार कर रही है, उसे बढ़ाने पर। तो यह क्या बात हुई?

SHRI MANUBHAI SHAH: That assurance was given by the Prime Minister two months ago.

**श्री ओ३म् प्रकाश त्यागी**: अपने अधिकारों की प्राप्ति के लिये अगर कोई प्रान्तीय सरकार मांग करती है तो उस में आपत्ति की कौन सी बात है। इस में सेंटर का विरोध कहां से होता है। दूसरी बात यह है कि वहां डिफेक्शन को प्रोत्साहन दिया गया मैं समझता हूं कि वहां पर जो कुछ हुआ है किसी से छुपा नहीं है नाना प्रकार के प्रलोभन आदि दे कर इस प्रकार किसी प्रान्तीय सरकार को गिराना, यह भारतवर्ष के भविष्य के लिये हितकर नहीं है। किस प्रकार वहां सरकार में से निकल कर चले गये, कैसे अनुपस्थित रहे, क्यों रहे इन सब की जानकारी अपने को है और इस बात को और कोई जाने या न जाने, लेकिन हमारे मनुभाई शाह जी इसको जानते हैं कि वहां क्या हुआ है। अगर यह खेल हुआ तो मैं समझता हूं कि ठीक नहीं हुआ है। मैं समझता हूं कि डिफेक्शन किसी भी पार्टी की ओर से हो उसे रोकना सेंट्रल गवर्नमेंट की ड्यूटी है और मैं समझता हूं कि यह देश के भविष्य के लिये आवश्यक है। सौभाग्य से इस समय हमारी प्रधान मंत्री जी यहां बैठी हैं, मैं उन से प्रार्थना करूंगा कि आप देश में आर्थिक भ्रष्टाचार दूर करने के लिये हृदय से प्रयत्नशील हैं, परन्तु मैं कहना चाहता हूं कि आर्थिक भ्रष्टाचार उतना ज्यादा खतरनाक नहीं है जितना कि राजनीतिक भ्रष्टाचार खतरनाक है। अगर देश में राजनीतिक भ्रष्टाचार चालू रहा और शासक ही अगर भ्रष्टाचारी बक्तां रहा तो

(श्री ओ३म प्रकाश त्यागी)

फिर साधारण जनता की क्या आस्था होगी । राजनीतिक भ्रष्टाचार का डिफैक्शन ही सब से बड़ा प्रमाण है और संसद् के दोनों सदनों में इस के लिये बराबर मांग आती रही है कि इस तरह के राजनैतिक डिफेक्शन को बंद किया जाय, चाहे किसी भी पार्टी का सदस्य हो, विरोधी दल का हो या शासक पार्टी का, डिफैक्शन बन्द होना चाहिए।

**श्री ओम् मेहता** : डिफेशन का जो बिल है वह आज से दो वर्ष पहले इस सदन में लाया गया था और उस समय उस को एक ज्वांयंट सेलेक्ट कमेटी को सौंप दिया गया । उस में आप की पार्टी के लोग भी हैं। ज्वांयंट सेलेक्ट कमेटी ज्यों ही रिपोर्ट देगी हम उस को मानने के लिये तैयार हैं । लेकिन अगर ज्वांयंट सेलेक्ट कमेटी रिपोर्ट ही नहीं देती है तो हम क्या करें ।

**श्री ओ३म् प्रकाश त्यागी** : जो देश के लिये आवश्यक बातें हैं उन को तो तुरन्त करना ही चाहिए उदाहरणार्थ बहुत सी चीजें जो देश के विकास में बाधक थीं उन को रोकने के लिये आप आर्डिनेंस लाये हैं । तो इसके लिये क्यों नहीं लाये ?

**श्री ओम् मेहता**: जब ज्वायंट सेलेक्ट कमेटी में एक बिल चला गया तो उस के लिये आर्डिनेंस कैसे आ सकता है।

**श्री ओ३म् प्रकाश त्यागी** : इस डिफैक्शन को रोकना बहुत टेढ़ी बात तो नहीं है। इसे ज्वाइंट सेलेक्ट कमेटी में भेजने की जरूरत ही क्या थी ? इसका स्पष्ट अर्थ है कि आपने जानबूझ कर इसे टाला ।

**श्री ओम् मेहता** : जब हाउस में बिल आया था तो यहां से मांग हुई थी कि इस को ज्वाईंट सेलेक्ट कमेटी में भेजा जाये । वहां जब इस पर डिस्कशन हुआ तो कहा जाता है कि कुछ लोग हाजिर नहीं है इसलिये इस को पोस्टपोन कर दिया जाये । हम तो उस की रिपोर्ट को मानने के लिये तैयार हैं । हम तो उस के लिये बिल लाये हैं ।

**श्री योगेन्द्र शर्मा** : उन की पार्टी से जो लोग आप की पार्टी में आ रहे हैं उन को आप मत लीजिये ।

**श्री मती इंदिरा गांधी** : हम ने तो यह कह दिया है ।

**श्री ओ३म मेहता** : हम ने यह कह दिया है ।

**श्री ओम् प्रकाश त्यागी** : शर्मा जी, आप छेड़खानी ज्यादा मत करिये नहीं तो आप ने जितनी चाल चली हैं कांग्रेस रूलिंग पार्टी के साथ, उसे सब लोग जानते हैं । आप उन के मित्र नहीं हैं । आप तो मित्रता प्रकट करते है बराबर, वह आप को खूब जानते हैं । आप आज हमें फासिस्ट कहते हैं और अन्दर बैठ कर इंदिरा गांधी जी की गवर्नमेंट को रिएक्शनरी गवर्नमेंट कहते हैं । यह पालिसी आप की है । यह आप का दृष्टिकोण है और यह ठीक नहीं है ।

**श्री योगेन्द्र शर्मा** : जनसंघ की ओर से यह नयी बात है ।

**श्री ओ३म प्रकाश त्यागी** : आप तो मौके की तलाश में हैं कि किस दिन इस गवर्नमेंट को गिरा कर अपना अधिकार जमायें । इस मार्ग पर आप चल रहे हैं । असली बात यह है । अभी आप ने जनता मोर्चे के बारे में अपनी बात कही और अभी बिहार में आप ने नारा लगाया था कि न हम वाम हैं और न हम दक्षिण में है । न वाम है, न दक्षिण हैं ।

3 P. M. यह नारा हमने लगाया । मैं समझता हूं कि यह नारा इस देश के लिए अच्छा हैं । मैं आपसे कहना चाहूंगा कि प्रधान मंत्री के जितने वक्तव्यों को मैंने पढ़ा है, उन्होंने उन वक्तव्यों में इस प्रकार की बात कही है कि न हम राइट हैं, न लेफ्ट हैं, हम देश के हित में हैं । अभी संजय गांधी का वक्तव्य यह है कि राइट

और लेपट के चक्कर में क्यों पड़ते हो, देश के हित में, गरीबों के हित में जो देश की पालिसी है, वही सही है। इसलिए मैं कहता हूं कि कुछ बातें आपकी कल्पना के बाहर की चीज हैं। नान-वायलेंस, तटस्थता इस देश की शानदार नीति है, रही है और रहेगी। वह नीति आपके दिमाग में कहां है ? आपके दिमाग ब्लाकवादी हैं, रशिया ब्लाक में हैं। जो रशिया ब्लाक में नहीं हैं, वह रिएक्शनरी हैं।

**श्री योगेन्द्र शर्मा** : आइजनहोवर के पास आपके नेता गये थे और कहा था कि आप तो दुनिया के धर्मावलम्बियों के महान नेता हैं, हमारे भी नेता हैं।

**श्री ओउम् प्रकाश त्यागी** : आइजनहोवर के पास कोई गया या नहीं गया, परन्तु तुम्हारे नेता तो हर साल मक्का में जाते हैं, मास्को की मक्का में जाते हैं। आपका क्या हाल है ? ( *Interruption* ) इसलिए मैं कहना चाहता हूं कि जहां तक गुजरात सरकार के बारे में, मनुभाई शाह जी आपको विशेष रूप से कहना चाहता हूं कि अन्दर की बात क्या है क्या नहीं है, लेकिन जहां तक मैं वहां गया, वहां के मिनिस्टरों के साथ में रहा, चीफ मिनिस्टर को भी देखा, और आभास हुआ कि महात्मा गांधी जी ने जो कल्पना की थी मिनिस्टरों के बारे में वह उनमें थी।

**श्री मनुभाई शाह** : हमने तो देखा ही नहीं, हमारी आंखें बिगड़ गईं।

**श्री ओ३म् प्रकाश त्यागी** : मिनिस्टर लोग साधारण ढंग से थर्ड क्लास में चलें, अपनी कार का दुरुपयोग न करें, साइकिल रिक्शा पर बैठे हुए मैंने मिनिस्टरों को बड़ौदा में जाते हुए देखा और जनता में साधारण व्यक्तियों की तरह से मिलते हुए देखा। उन्होंने इस प्रकार का आदर्श वहां पर रखा। यह चीज उन्होंने आदर्श गवर्नमेंट की रखी। मैं धन्यवाद देता हूं कि यह भी साहस और चरित्र की बात है कि जिस दिन मेजारिटी हाउस में नहीं रही, वहां की गवर्नमेंट हारी, उसी समय बाबूभाई पटेल ने त्यागपत्र दे दिया। नहीं तो आज लोग कुर्सी पर मर जाना पसन्द करते हैं, कुर्सी छोड़ने के लिए तैयार नहीं हैं।

**SHRI MANUBHAI SHAH:** I think he knows the Indian Constitution When the budget has been rejected and the demands have been out-voted, how can the Government remain there?

**श्री ओ३म् प्रकाश त्यागी** : वही तो मैं कहता हूं वहां कि आदर्श सरकार ने एक आदर्श जीवन पेश किया और गुजरात की जनता की भावनाओं के अनुकूल आचरण उन्होंने किया। आप यह कहते हैं कि वहां पर इमरजेंसी नहीं थी। मनुभाई शाह जी मैं आपसे सवाल पूछना चाहता हूं कि आपकी गवर्नमेंट के समय चिमनभाई पटेल के समय पर वहां पर आन्दोलन हुए लेकिन इस सरकार के खिलाफ कोई आन्दोलन नहीं हुए। अगर गुजरात की सरकार की पालिसी जनता की भावनाओं और उनकी इच्छाओं के विरुद्ध थी तो वहां पर प्रदर्शन और आन्दोलन और हड़ताल इत्यादि होती लेकिन वहां कोई इस प्रकार की चीज नहीं हुई।

दूसरी बात आपने डाइनेमाइट के बारे में कही। मनुभाई शाह ने डाइनेमाइट की बात को बहुत बड़ा बल दिया है। अभी तो समाचार पत्रों में रिपोर्ट आ रही है, जब तक पूरी रिपोर्ट सामने न आ जाए तब तक कहना ठीक नहीं। वह डाइनेमाइट कोलरी के मालिकों के साथ मिल मिलाकर कहीं स्मगल हो रहे हैं, कहीं इस्तेमाल हो रहे हैं, उनकी चोरबाजार की कीमत बहुत ज्यादा है। इसलिए आज वह पहली बात नहीं थी। वह पहले से धन्धा चला हुआ था और वह आज पकड़ा गया।

हिंसा का सहारा चाहे जनता मोर्चा लेती है या कोई और पार्टी लेती है मैं समझता हूं यह घृणित कार्य है और इसका कोई भी भला आदमी पक्ष नहीं ले सकता। "डायना-

(श्री ओ३म् प्रकाश त्यागी)

माइट" के नाम का प्रयोग हुआ । यह पूछा गया कि वह क्यों आ रहा था, कहां ले जाया जा रहा था और कौन दोषी था ? उसके साथ कोई रियायत का सवाल नहीं होना चाहिए । मैं भी कहता हूं यह ठीक है लेकिन डायनामाइट के प्रश्न को लेकर जनता मोर्चे की गवर्नमेंट को बदनाम करना ठीक नहीं है और बदनाम करने वालों में भी कोई और नहीं बल्कि शर्मा जी हैं जो डायनामाइट की घटना को लेकर खड़े हुए हैं जिनकी पार्टी का अहिंसा में विश्वास नहीं है । जिनका विश्वास इस बात में है--- "Power comes through the barrel of a gun." वह पार्टी डायनामाइट की बात से घबरा कर बोल रही है ।

**श्री योगेन्द्र शर्मा** : ओम् मेहता जी क्या त्यागी जी को पीकिंग भेजा है ट्रेनिंग के लिए ?

**श्री ओम् मेहता** : भेजने के लिए सोच रहा हूं ।

**श्री प्रकाशवीर शास्त्री** : मास्को भेजिये ।

**श्री ओ३म् प्रकाश त्यागी** : पीकिंग और मास्को में सांपनाथ और नागनाथ जितना ही अन्तर है । आज जो माओ-त्से-तुंग है वह तुम्हें रिएकशनरी कह रहा है और कल दूसरा आएगा वह तुम्हारा भाई हो जाएगा । और चीनी-रूसी भाई-भाई हो जायेंगे । मुझे वह दिन याद है जब चीनी हमारे देश पर हमला कर रहे थे और तमाम देश की जनता सरकार की सहायता कर रही थी उस दिन कम्युनिस्ट कह रहे थे कि चीनी फौज भारत का उद्धार करने आ रही है और हमें उनका स्वागत करना चाहिए । आज वे लोगों जो इस देश में रहते, सोते और खाते हैं परन्तु उनका दिल और दिमाग पीकिंग और मास्को में है । वे लोग देशभक्ति का नारा लगा रहे हैं और चमचाबाजी कर रहे हैं । आपकी अपनी चमचाबाजी खुद समझ आ जाएगी । इसलिए मैं कहता हूं यह काम ठीक नहीं है ।

**श्री उपसभापति**: यह चमचाबाजी क्या है ?

**श्री ओ३म् प्रकाश त्यागी** : चमचाबाजी और मक्खनबाजी दोनों एक ही प्रकार की चीज है । अंत में उपाध्यक्ष महोदय मैं आपको धन्यवाद देता हूं कि आपने मुझे समय दिया और इस थोड़े समय में मैंने सरकार के मनन के लिए थोड़े से विचार प्रस्तुत किये । धन्यवाद ।

**श्री हरिसिंह भगुबावा महीदा** (गुजरात): अध्यक्ष महोदय, मेरा सौभाग्य है कि इस महान सदन के सम्मुख मैं अपना प्रथम वक्तव्य प्रस्तुत कर रहा हूं । माननीय मंत्री जी ने जो प्रस्ताव किया उसका मैं स्वागत करता हूं । मैं कुछ और बातें रखना चाहता था लेकिन मेरे से पहले अभी-अभी त्यागी जी ने जो थोड़ी सी बातें रखीं उनसे मुझे बड़ा आश्चर्य हुआ । त्यागी जी ने कहा कि गुजरात में जनता मोर्चे की सरकार बनी । जनता मोर्चे की सरकार बनी इसमें कोई बुरी बात नहीं । मैं सहमत हूं इसमें कोई बुरी बात नहीं । कोई भी मोर्चा बने इसमें कोई बुरी बात नहीं है लेकिन मैं पूछना चाहता हूं मोर्चा बनाया किसने ? मोर्चा बना क्यों ? यह सवाल महत्व का है । गांधी जी के मूल्यों के आग्रही, नीति उपासक और गांधीवादी कहलाने वाले मोरारजी भाई इन्दिरा जी को हटाने के लिए, कांग्रेस को खत्म करने के लिए और अपनी खुद की मुरादबर लाने के लिए कहीं से ईंट लाए और कहीं से रोड़ा लाए । याने कई अवसरवादी और साम्प्रदायिक लोगों को इकटठा करके कहीं का रोड़ा और कहीं का ईंट उठा कर एक कुनबा बना लिया गया । यह कुनबा कहां तक चल सकता था, यह बात सबके लिए सोचने की है । मैं समझता हूं कि इस प्रकार का कुनबा ज्यादा देर तक चल नहीं सकता था । अभी सदन में विरोधी दल की तरफ से डेमोक्रेसी की बात कही गई और प्रजातांत्रिक मूल्यों का हवाला दिया गया । यह भी कहा गया कि हिन्दुस्तान में गुजरात के अन्दर जो जनता मोर्चे की सरकार बनी वह किन्हीं आदर्शों पर बनी थी और डेमोक्रटिक रिप-

क्लिक के आधार पर बनी थी। लेकिन मैं माननीय सदस्यों का ध्यान इस बात की ओर आकर्षित करना चाहता हूं कि वे कौन से सिद्धान्त थे और कौन सा रिपब्लिक था जिसके अनुसार गांधी जी का खून करने वाले गोडसे से संबंधित लोग, आर० एस० एस० और जनसंघ को साथ लेकर इस प्रकार की मोर्चे की सरकार बनाई गई ? श्री मोरार जी भाई सारी जिन्दगी भर जनसंघ का विरोध करते रहे, लेकिन श्रीमती इंदिरा गांधी को हटाने के लिए और कांग्रेस को हटाने के लिए उन्होंने जनसंघ को साथ लिया और मोर्चे की सरकार बनाई। मैं पूछना चाहता हूं कि उस मौके पर उनके गांधीवादी विचार कहां चले गये ? गांधी जी का खून करने वालों की श्री मोरारजी भाई परछाई भी नहीं देखना चाहते थे, लेकिन आज वही श्री मोरारजी भाई उनसे मिलकर सरकार बनाते हैं। यद्यपि गुजरात के अन्दर उनकी मेजोरिटी नहीं थी, लेकिन फिर भी सत्ता में आने के लिए और सत्ता हासिल करने के लिए उन्होंने अपने तमाम मूल्यों को बाजू में रख दिया। चुनाव के दिनों में श्री मोरारजी भाई गुजरात के गांव गांव में घूमे थे और उन्होंने कहा था कि जो खूनी हैं, भ्रष्टाचारी हैं और पापी हैं उनकी वे परछाई भी नहीं देखना चाहते हैं। लेकिन सत्ता प्राप्त करने के लिए उन्होंने अपने सब सिद्धान्तों को बाजू पर रख दिया और भ्रष्टाचारी लोगों को गोद में बैठा लिया।

श्री मोरारजी भाई ने जनता मोर्चा क्यों बनाया, यह अलग बात है। लेकिन उन्होंने जिस तरीके से अपने सिद्धान्तों को त्याग दिया वह एक बड़े दुःख की बात है। अभी यहां पर त्यागी जी ने कहा कि जनता मोर्चे की सरकार सेवा भाव से चल रही थी और प्रजातांत्रिक आदर्शों के अनुसार काम कर रही थी। वहां के चीफ मिनिस्टर ईमानदारी और सच्चाई से अपना काम कर रहे थे। सादगी से रहते थे और साईकिल की सवारी करते थे। मैं समझता हूं कि यह उनका दम्भ है। इस सम्बन्ध में मैं एक एक्जाम्पल देना चाहता हूं। जब सूरत के अन्दर कारपोरेशन के इलेक्शन होने वाले थे तो मोर्चा गवर्नमेंट के होम मिनिस्टर श्री पोपट भाई व्यास सारे महीने भर वहां रहे और चुनाव का प्रचार करते रहे। वे सारे महीने भर एम्बेसिडर कार में घूमते-फिरते रहे। वे वहां पर किसी सरकारी गाड़ी में तो प्रचार करते नहीं रहे, लेकिन किसी दूसरी गाड़ी में बैठकर प्रचार करते रहे। आपको यह जानकर ताज्जुब होगा कि चुनाव के अगले दिन वे चुनाव प्रचार करने के लिए साइकिल पर बाहर निकले और लोगों को लगा कि पिछले 27 वर्ष की आजादी के बाद पहली दफा कोई मिनिस्टर साइकिल पर घूम रहा है और लोगों ने यह समझा कि यह सरकार वास्तव में जनता की सरकार है। मैं सदन में यह बताना चाहता हूं कि श्री पोपट भाई व्यास मेरे मित्र हैं और मैं और वे साथ साथ एल० एल० बी० की पढ़ाई के वक्त एक ही कालेज में पढ़े हैं।

चुनाव के बाद हम मिले। तो मैंने कहा, पोपट भाई यह क्या ? मेरी समझ में नहीं आता है कि आप सारे महीने एम्बेसडर कार में घूमते है और चुनाव के अगले दिन सिर्फ साइकल पर निकलें। तो श्री पोपट भाई ने कहा दुनिया झुकती है झुकाने वाला चाहिए। बाबू भाई जैसा चीफ मिनिस्टर, अभी हमारे त्यागी जी ने कहा कि वे थर्ड क्लास की मुसाफिरी कभी-कभी करते थे। मैं पूछना चाहता हूं कि बाबू भाई कितनी दफा दिल्ली आये और कितनी दफा थर्ड क्लास मुसाफिरी की। मैं यह बताना चाहता हूं कि हमारी गुजराती में एक कहावत है कि "सासू नाचे बहू भी नाचे"। सासू ने जो कुछ किया उसका अनुसरण करके बहू भी वही करने लगी।

(श्री हरिसिंह भगुबावा महीदा)

हमारे एस० टी० सी० के चेयरमैन जो गुजरात कांग्रेस के प्रेसिडेन्ट के पिता जी है, यह 9 अगस्त की बात है जब मेरा चुनाव राज्य सभा में हुआ। यहा आने के लिए मैं निकला था लेकिन क्लाइमेट की वजह से फ्लाइट रदद हो गयी। मैं नहीं आ सका। वे भी मेरे साथ हवाई अडडे पर थे। मैं भरौंच जाने के लिए निकला । वे सूरत जाने के लिए निकले। वे एस० टी० सी० की एम्बेसडर कार में निकले अहमदाबाद से सूरत जाने के लिए, अहमदाबाद से सूरत करीब 150 मील होता है। वे उस दिन शाम को वहां जाकर प्रेस वालों को मिले। एस० टी० सी० की क्या हालत है, कैसे चलती है। तो उन्होंने बताया कि ये कांग्रेस वालों एस० टी० सी० को आर्थिक बेहाली कर दी हैं, कोई पैसा नहीं है । कैसे आगे बढ़ें, यह भी हमारे लिये सवाल पैदा हो गया है। हमें बड़ी इकनामी इसे चलाने में करनी पड़ेगी । मैं खुद एस० टी० में मुसाफिरी करूंगा । दूसरे दिन प्रेस में आय कि एस० टी० का चेयरमैन एम्बेसडर कार छोड़ कर एस० टी० में मुसाफिरी करेगा।

तो उन्होंने एम्बेसडर कोर से मुसाफिरी की थी इसका किसी को पता नहीं था। उपाध्यक्ष महोदय, मैं इस बात की ओर सदन का ध्यान आकर्षित करना चाहता हूं कि किसी को पता नहीं था। मुझे पता था कि अम्बेसडर कार में अहमदाबाद से बैठकर सूरत तक गए थे और अहमदाबाद हैड क्वार्टर में कार लाए थे । दूसरे दिन अखबारों में आया कि एस० टी० सी० के चेयर मैन एस० टी० में मुसाफिरी कर रहे हैं । तो मैंने सोचा कि जब अम्बेसडर कार लेकर सूरत गये थे तो अम्बेसडर कार क्या खुद के खीसे में लेकर अहमदाबाद आये । खुद वह कार सूरत से कहां गई । खुद क्या जेब में रखकर ले गये ? ये अब सूरत से अहमदाबाद वापस आये तो वह कार पानी से चलती थी या पैट्रोल से चलती थी। यह दम्भ क्यों ?

अब मैं दूसरी बात कहना चाहता हूं त्यागी जी इधर हैं नहीं। जब चिमन भाई सरकार का पतन हुआ तो जो नई सरकारी कारें थी 6,8,10 महीने के बाद नहीं, 15 महीने के बाद जब मोर्चा सरकार आई 18-19 मिनिस्टर बनाये, कोई डिप्टी मिनिस्टर नहीं, सबको मिनिस्टर बना दिया । सचाई से चलने वाले हमारे चीफ मिनिस्टर ने यह नहीं सोचा कि एक साल डेढ़ साल पहले जो कारें खरीदी गई हैं उनमें बिगड़ा क्या है । उसमें मुसाफिरी करने के बजाय सब मिनिस्टरों के लिये नई नई कारें खरीद ली। वे लोग बड़े-बड़े बंगलों में रहते थे, वे लोग बहुत बढ़िया फर्नीचर यूज करते थे। इतना ही नहीं असेम्बली में भी यह सवाल पूछा गया। उसके जवाब में यह बताया गया कि मोर्चा सरकार ने तीन महीने में मुसाफिरी में मिनिस्टरों द्वारा कितना धन खर्च किया गया । हमारे त्यागी जी अगर फिगर मंगवा लें तो पता चलेगा कि किसी भी पिछली सरकार ने इतने समय में इस पर इतना खर्च नहीं किया है । ठीक है हमें उनसे कोई वास्ता नहीं । मैं जो कहना चाहता हूं वह यह है कि आखिर गुजरात में क्या चल रहा था ? मैं इस प्रस्ताव का बहुत खुशी से स्वागत करता हूं । इसीलिए स्वागत करता हूं कि अगर मोरचा सरकार थोड़े दिनों और भी चली होती तो क्या होता ? डाइनामाइट्स हर जगह पर आग लगा देते। डाइनामाइट्स के साथ मोरचे का क्या संबंध है मोरचा सरकार का क्या संबंध है यह मैं बताना चाहता हूं। जसवंत चौहान बड़ौदा कारपोरेशन का सदस्य था, मोरचा के टिकट पर चुना हुआ था, किरीट भाई भी मोरचा का है—प्रथम इंक्वायरी में उसको अरेस्ट किया हुआ है...

**श्री अनुभाई शाह** (गुजरात) : विक्रम राव ।

**श्री हरिसिंह भगुबावा महीदा :** हां विक्रम राव जिसका अभी पता नहीं है ।

**एक माननीय सदस्य :** पकड़ा गया है ।

**श्री हरिसिंह भगुबावा महीदा :** तो पकड़ा गया है । लेकिन डा० मोहन और गौतम कौन हैं और बड़ौदा में कहां उतरते हैं ? चूंकि इंक्वायरी चल रही है इसलिए इसकी डीटेल में मैं जाना नहीं चाहता जब इंक्वायरी खत्म होगी तो सारी की सारी हकीकत प्रकाश में आएगी; तब पता चलेगा कि कौन कौन इसमें शामिल हुए हैं क्यों शामिल हुए हैं ? गुजरात में हर गांव में और अहमदाबाद में हर शहर में भी पत्र लगे हैं कि राष्ट्रभक्त आर० एस० एस० को मुक्त करो । राष्ट्र-भक्त हो सकता है आर० एस० एस० परन्तु गांधी-भक्त कभी नहीं हो सकता । हमें तो दुख है तो इस बात का है कि गोडसे ने गांधी का खून किया था लेकिन ये मोर्चा सरकार में शरीक होकर मोर्चा के जो अंग हैं जन संघ वाले और आर० एस० एस० वाले ये लोग गांधी जी को असांप्रदायिता के सिद्धात का गुजरात में खून करना चाहते थे । लेकिन वे नहीं कर पाए । मैं माननीय गृह मंत्री जी को धन्यवाद देता हूं कि समय पर कदम उठाए । समय पर कदम उठाने का भी कोई सवाल नहीं रहा वह सरकार खुद ही गिर पड़ी । क्यों गिर पड़ी ? किन लोगों ने ऐसी बात कही पक्ष पलटा की बात किसने पक्ष पलटा किया है गुजरात में ? मोर्चा सरकार ने पहला पक्ष पलटा किया है । पक्ष पलटा 12 तारीख के पहले अगर किसी ने करवाया था तो मोर्चा सरकार ने करवाया । कांग्रेस ने नहीं श्री दीप सिंह राठौर का पक्ष पलटा करवाया और मोर्चे में शामिल किया ।

किसान मजदूर लोक पक्ष वाले जिन्होंने मोरचे को समर्थन दिया था । उनसे समर्थन वापस कर लिया गया । इलेक्शन ने पक्ष पलटा कांग्रेस ने करवाया' यह सवाल कहां से आया ? जिसके समर्थन से गुजरात की सरकार—मोरचा सरकार—बनी थी उन्होंने वह टेका वापस ले लिया । सरकार की पराजय हुई बाबूभाई ने इस्तीफा दे दिया वहां राष्ट्रपति शासन लगाना जरूरी हो गया ।

मैं यह कहना चाहता हूं कि कटाकटी की वजह से जो लोग भूमिगत हो गए हैं उन सब का आश्रय-स्थान गुजरात बना हुआ है । आज सारे देश में तस्करी बंद हो गई है गुजरात में तस्करी चालू थी । दाराचोरी, संग्रहचोरी करने वालों के लिये गुजरात लीला भूमि बन गई थी । ओझा सरकार ने 4 करोड़ का संग्रहखोरी करने वालों का माल जब्त कर दिया था । जब ये मोरचा सरकार आई तुरन्त काला बाजारी करने वालों को 4 करोड़ रुपये का माल वापस कर दिया । आज सब लोग कहते हैं कि कांग्रेस ने इन को पकड़ा इन को जेल में रखा । मैं यह पूछना चाहता हूं मोरचे के जो यहां बैठे हैं उन के मान्यवर सदस्यों से कि इंदुलाल याज्ञिक को किसने पकड़ा था क्यों पकड़ा था ? गुजरात की भूमि में महा-गुजरात का आंदोलन चला । महा-गुजरात का आंदोलन सही था आज हम कह सकते हैं सही था । इंदूलाल याज्ञिक कोई हम्टी डम्टी नेता नहीं था लोकनेता था आदरणीय नेता था । इस तरह के जो आदरणीय लोकनेता थे उनको जेल में रखा गया और इस तरह का सुविचार किसको आया था ? इस तरह का सुविचार मोरारजी भाई की सरकार को और उस सरकार को जो उनकी प्रेरणा से वहां पर चल रही थी उसको आया था । इस तरह की जो सरकार वहां पर थी उसने इन्दुलाल याज्ञनिक को जेल में रखा था । जब वहां इस प्रकार का मुवमेंट चला तो उसमें कितने ही आदमी मारे गये और इस तरह से करीब 300—350 आदमी शहीद

[श्री हरिसिंह भगुबावा महीदा]

हुए। जब यह नव-निर्माण का आन्दोलन चला तो इस आन्दोलन के पीछे प्रेरणा किसकी थी ? इसको मोरारजी भाई ने प्रेरणा दी थी। डेमोक्रेसी की वजह से जो लोग चुनाव में आये थे और पांच साल पूरा होने के पहिले घर वापस भेज दिये गये क्योंकि उन्होंने ही वहां की कांग्रेस सरकार को खत्म करने का इरादा बनाया था। इस तरह से वहां की सरकार को खत्म करने के लिए नव निर्माण समिति को मोरारजी भाई ने प्रेरणा दी थी और उनका इसमें हर तरह का सहयोग था। इस तरह का आन्दोलन करने वालों से मैं पूछना चाहता हूं कि जब मोर्चा की सरकार आई तो उसने वहां पर क्या किया ? जो नव-निर्माण आन्दोलन में लोग मारे गये थे, जिनमें विद्यार्थी और दूसरे लोग भी थे, चाहे विद्यार्थी हों, चाहे कोई भी हो, उन सब को एक्सग्रेसिया ग्रान्ट दी गई। इतना ही नहीं उन सब लोगों को पेंशन बांध दी गई है। यह पेंशन इसलिए बांध दी गई ताकि वे लोग हमेशा नव-निर्माण वालों का साथ देते रहे। इस तरह की डेमोक्रेसी की प्रवृत्ति मोर्चा सरकार वहां पर चलाना चाहती थी ताकि भविष्य में उसको इस तरह के लोगों का सहयोग मिलता रहे। 1956 में महा गुजरात का आन्दोलन चलाया गया था और उस समय इन्दुलाल जी के जितने साथी थे उनको जेल में भेजा गया था। मैं गोरे साहब से पूछना चाहता हूं कि उस समय जो लोग जेलों में गये थे, जो मोरारजी भाई की गोली के शहीद हुए थे, क्या वे लोग शहीद नहीं थे ? क्या वे लोग गुन्डे थे ? वे लोग क्या थे ?

SHRI N G. GORAY: (Maharashtra): Sir, normally I do not interrupt but since he has mentioned my name I want to tell him that so far as Maharashtra is concerned, we have raised a very big memorial in their honour.

श्री हरिसिंह भगुबावा महीदा :

I do agree. गुजरात में मेमोरियल का सवाल पैदा हुआ तब भी मोरारजी भाई ने उसका विरोध किया था। जब नव-निर्माण आन्दोलन को चलाने का सवाल असेम्बली में पैदा हुआ तो उनका नाम शहीदों में गिना गया और उन्हें पेंशन दी जायेगी। आन्दोलन चलाने वाले सिर्फ विद्यार्थी नहीं थे कहीं गुन्डे भी शामिल हो गये थे क्या ऐसे ही लोगों को पशन दी जायेगी। तो इसके जवाब में होम मिनिस्टर ने कहा कि यह भेद करना जरा मुश्किल है। नव-निर्माण आन्दोलन करने वालों को पेंशन दी गई और उसके लिए कायदे और नियम भी बनाये गये। मैं यह बात कहना चाहता हूं कि जो मोर्चा सरकार गुजरात में बनाया गया उसकी प्रवृत्ति केवल यह थी कांग्रेस को गुजरात में तोड़ा जाय और इन्दिरा गांधी की सरकार को किसी न किसी तरह से हटाने की प्रवृत्ति थी। गुजरात से प्रधान मंत्री को हटाने के लिए जो डाइनामाइट भेजा गया था उसके बारे में अभी श्री मनुभाई शाह ने कहा कि उस सामान के ऊपर लिटरेचर और बुक्स लिखा हुआ था। यह सामान इन्दरा गांधी को खत्म करने के लिए वहां की सरकार के कई सदस्यों की सलाह से भेजा गया था। वहां गुजरात में सब तरह के प्रतिक्रियावादी इकट्ठा हो गये थे और मोरचा सरकार उनको प्रेरणा दे रहे थे और उन्हीं की प्रेरणा से ये सब लोग इन्दिरा गांधी के प्रगतिशील तत्वों को खत्म करने की कोशिश कर रहे थे। आज इन तत्वों को उखाड़ दिया गया है, इस बात की हमें खुशी है।

डाइनामाइट के सवाल पर हमारे एक माननीय सदस्य ने पहिले दिन सभाकक्ष में बहस करते हुए कहा था कि गुजरात के मुख्य मंत्री इस बात से बहुत चिंतित हैं और असेम्बली में भी दुःख व्यक्त करते हुए इस बात को कंडम किया है। बाहर जा

मैंने माननीय सदस्य को इस बारे में कहा : आप ने सभागृह में सबजुडिस कह कर चर्चा नहीं होने दी और उन्होंने सभागृह में जवाब भी नहीं दिया था, फिर यह आप ने कैसे इन सारी बातों को सभागृह में रख दिया। डायनामाइट करने वाली की प्रवृत्ति को आप बदनाम करते हैं। वह हम ने देखा, लेकिन श्री बाबुभाई के नाम से यह सब बात आप ने सभागृह में कैसे कह दीं तो उन्होंने कहा कि मुझे इसके लिये इंक्वायरी करनी पड़ेगी। तो यह मिसलीडिंग है।

PROF. RAMLAL PARIKH: Sir, I object to the word "misleading". Members may have information and they are always subject to correction. There is nobody have to mislead the House nor is the House prepared to be misled.

SHRI HARISINH BHAGUBAVA MAHIDA: Why should he interrupt,' why should be put on that cap which fits on him? I do not know whether he has stated this this. I did not say so but if it is so, then I have to say nothing.

मैं यह कहना चाहता हूं कि गुजरात में जो प्रवृत्तियां चल रही थीं वह कांग्रेस को खत्म करने की प्रवृत्तियां थीं और वह लोगों के पैसे से चल रही थीं। सरकार के साधन से, सरकार के पैसे से चल रही थीं और सरकार के मिनिस्टर डायनामाइट का जो मैटीरियल था उसको ले जाने के लिये गवर्नमेंट कार का यूज करते थे। यह सारी बातें इन्वेस्टीगेशन में आ जायेंगी। इस लिये मैं कहना चाहता हूं कि जो कुछ गुजरात में हुआ उससे आज वहां की प्रजा खुश है। इसी लिये वहां खुशी है कि जनता के नाम पर राज करने वाला जनता मोर्चा जो हमेशा जनता का राजकीय शोषण करता रहा वह आज इस तरह से समाप्त हुआ। इस कारण ही वह आज खुश है। वहां की जनता उसके लिये रोयी नहीं, उसने जनता मोर्चे के लिये आंसू नहीं बहाये। यह बात हकीकत है। यह बात भी सही है कि गुजरात में जब जनता मोर्चे की सरकार गिरी तो जाहिर में कहते थे डेमोक्रेसी की हिफाजत करने वाली सरकार गिरी, लेकिन प्रजा ने उसके लिये आंसू हीं बहाये। इस बात से प्रतीत होता है कि वहां जो सरकार थी वह प्रजा के हित के खिलाफ थी, प्रजा के हित के विरुद्ध काम करने वाली थी और केन्द्र के और राष्ट्र के हित के विरोध में थी और अनडेमोक्रेटिक प्रिंसिपल्स पर काम करने वाली डेमोक्रेसी के बहाने चल रही थी। वह गिरी और उसको ठेका देने वालों ने ही उसको गिराया। कभी ऐसा नहीं हो सकता कि ईंट रोड़े का कुनबा लम्बे समय तक बना रहे। वह गिरा इसकी हमें खुशी है। इतना कह कर मैं अपनी बात समाप्त करता हूं और इस प्रस्ताव का मैं समर्थन करता हूं।

PROF. RAMLAL PARIKH (Gujarat): Mr. Deputy Chairman, Sir, first of all before I begin my intervention, I wish to extend my greetings to my predecessor friend Mr. Mahida for his maiden speech which was, no d°ubt forceful but it was also amuaing to me . . .

SHRI N. G. GORAY: But the maiden was not very shy.

PROF. RAMLAL PARIKH: Nevertheless, I greet him. My only question is that I had thought that Mr. Mahida and all the friends would at least recognise that in this august House, the Council of States of India, it is not necessary to make election speeches. It is not necessary to make speeches which they make at election rallies. Here, we are debating fundamental" issues and not personalities and I am really sorry that he was 5,0 much obsessed with the name of Morarjibhai. We are discussing here certain issues let us discuss them . . .

श्री हरिसिंह भगुबावा महीदा : ठीक बात है, उपाध्यक्ष महोदय, ये चेयर पर नहीं हैं, नहीं तो मुझे बोलने ही नहीं देते।

PROF. RAMLAL PARIKH; Sir, this is very unfair because I have been watching and never interrupting anybody and I had decided not to interrupt Mr. Mahida although many lies have been said. I have not interrupted him and I do not believe in interruptions although I see that the work here goes on with interruptions. For the last two months, I have been keeping myself completely restrained by not interrupting anybody and keeping my points and then answering them. You do not have to accept all my points as I do not accept all your points but let us talk facts and it is for the House to decide. Sir, 1 would now come to some of the basic issues, instead of dealing with personalities. I do not want to say which member went in whose car. I can rebut all these allegations. I have complete facts on all these points. Since he had been permitted to speak without inteiruption, I hope I would also be permitted to do so.

First of all, the question is about article 356 I am rather very sad that this article should be used many times. I do n°t think the Constitution makers intended that this article should be used so frequently, so arbitrarily and so irrationally sometimes. Sir, the hon. Home Minister himself would recognise that this article had been used for the 38th time. I may be wrong: I am subject to correction. But your own pamphlet had brought out the fact that this article had been used 36 times before in this country, apart from Tamil Nadu and Gujarat. My question is, are there not any norms for using this article? Will it be only arbitrary, discriminatory and based on the 'judgements of some individuals? If it is so, this is making a mockery of the whole federal system. Of course, I am for a strong Union. I am for the unity of the country. I am for the solidarity of the country. But that does not mean that State Governments controlled by other parties, should not exist even with limited powers. You are unable to tolerate the State Government's with differing viewpoints It is now crystal clear to the whole country States where Opposition Governments are formed are looked down with contempt. They are condemned day in and day out. They are maligned, vilified and a campaign is let loose against them under the direct inspiration of the Centre. We have seen this in the last two months in this House. Therefore, I appeal to the hon. Home Minister. He comes from a very important State. Is there or not something like States' rights in our federal system? Do we refuse that? Or, if We feel that the State Government's are incapable of running the administration and that the time has come when the Centre can trust no other party except their own, it should be made clear and the federal system should be abolished. We can understand this. But we cannot understand this frequent use of article 356.

My friend, Mr. Manubhai Shah had spoken at length. I am rather surprised at some of his statements today. Mr. Manubhai Shah, for years together, for decades together, had been a crusader against the extra-territorial loyalty of the Communist Party 6f India. But he speaks today in the voice of the Communist Party of India. It is shocking for me to listen to Mr. Manubhai Shah speaking in the voice of Shri Yogendra Sharma. This is something which I could never imagine and I could never dream of. I could never believe it. I know his past. He is one of our greatest patriots. I have seen his crusade against the extra-territorial forces. But today, I see him defending them. He works with them and he takes pride in being with them. This is something which concerns me. Mr. Manubhai Shah, I hope you would bear with me. I would like to say something, when you have been saying so many things.

SHRI YOGENDRA SHARMA: The support of the CIA to your Front has outraged his feelings.

PROF. RAMLAL PARIKH: This is a baseless allegation. The CIA is not supporting us. Perhaps, I suspect that those who are speaking so much about the CIA may be in alliance with the CIA. I would not be surprised, if those who are shouting from the roof-tops abom the CIA have links with the CIA.

SHRI YOGENDRA SHARMA: The lady protests too much.

PROF. RAMLAL PARIKH: This will not deter us from the path we have chosen. Those who joined the Janata Front did not join it to gain anything. They have joined it because of their own conviction. They don't mind the number that remains with them; they do not care whether power is with them or not. And we ourselves proved, not once but twice, and we will prove again and again that We are here concerned with the functioning of democracy and whether we are in power or out of power, whether we are on this side or that side does not matter to us.

Now, coming to Gujarat, the question is that the Janata Front Government itself, in the highest traditions of democracy, has quit the Government. So there is nothing wrong in it. We have smilingly given it up and we have said so. We have fulfilled our pledge. We told the public that as and when an occasion comes when we feel that people do not want us or when we feel that the majority of the House does not want us to continue any more, we will not take a minute to quit and we have fulfilled this pledge to our people.

SHRI JAHARLAL BANERJEE (West Bengal): There was no alternative but to quit.

PROF. RAMLAL PARIKH: I am coming to it. Don't worry. If you can help me get more time, I will deal with all your points.

Therefore, the question is: What next; We had thought that after we quit and since the ruling Congress has established its majority in the voting, they would form a Government, and why they have shirked from forming a Government I do not understand. We would prefer the Congress (R) Government to the bureaucracy's rule. After all, President's rule is a rule of bureaucracy. I have nothing against the Governor, nothing against any person in the bureaucracy, but I am wholly opposed to the system of bureaucracy which is going to rule, and that is going to throttle the development of Gu'jarat. We may have many differences with Manubhai or, my friend, Mahida, but we shall certainly prefer to co-operate with them rather than have a Government of the bureaucracy. What we were thinking was "All right, we have given up the Government, but there will be another popular Government". After all, what we Eought in the elections at that time also was not so much as to who comes into power but that we should have a popular Government and that we did not like President's rule. This article 356 is being operated day in and day out and it should not be there one minute more than that is required. I hope the hon. Home Minister would think over it and revoke it as early as possible, without any delay so that a popular Government is given to Gujarat.

SHRI K. BRAHMANANDA REDDI: Until revoked the rule will be by Parliament.

PROF. RAMLAL PARIKH: I am pleading with Parliament, let us not approve this Proclamation so that a popular Government comes to Gujarat. I am concerned with the coming in of a popular Government to Gujarat even if it is of the Congress , (R) We do not mind; and I need hardly assure you that in all economic programmes, in spite of our basic, fundamental political differences, we will extend possible co-operation. So, the important, crucial and fundamental issue is this.

[Prof. Ramlal Pankh]

Well, the Government has quit hut, nevertheless, the question remains about defections. I am very happy that our friend Mr. Om Mehta, the Minister of State for Home Affairs, has said that the Anti-Defections Bill is already lying with this House. I am surprised that for two years it should have been kept lying, whoever may bo responsible. The question is that the ruling party also cannot ab. solve itself of the responsibility for not having its passage sooner. I still plead with them, please have this Bill passed very soon, without any, delay. This is the bane of our national life, this is the bane of our public life, this is the greatest curse the Indian democratic life is undergoing. Please, for God's sake, at least do this to stop defections, make it obligatory for every member who wants to cross the floor to resign first, and get him. self elected again on a new platform. Then it does not matter. But so long as you permit the present practice, every party's work is going to be difficult. Otherwise the political system in India will remain always in danger and it will always be threatened for its existence. There, for the very survival of our democratic political system itself, I plead that defections should be banned without delay.

The next question, Sir, is that after President's rule was declared, we are surprised that so many people are being arrested. I am told—I do not know because only the Minister can give the authentic figure and it is a pity that we have $t_0$ depend on hearsay—that one thousand people have been arrested in Gujarat. For what? Only last week I went with a deputation to the Governor and +old him. "Why are you arresting people? Has the Janata Morcha given any call for agitation? Have we protested against accepting our resignations? Rather, we have asked you to accept them. This is a normal process and we are proud that we have done so. Why are you arresting people? You have arrested MLAs, Corporators in Baroda, Surat, Ahmedabad, Bhavnagar, Surendranagar, Rajkot, Deputy Mayors have been arrested. For what? If anybody is really found engaged in sub. versive or violent activities, do arrest him."

AN HON. MEMBER: It is the RSS people.

PROF. RAMLAL PARIKH: It is I not only the RSS. The Cong(O) men have also been arrested. The Panchay-at President of Dasada in Surendran-agar District, has been arrested. But there is no question of making distinctions. As far as our work is concerend, we all share full responsibility for our partners' acts, if there are any I do not disown anything. Therefore;. I went to the Governor with a deputation and we gave him a statement .which is signed by Janata Morcha members, the leading ones of them, who were available at that time. We asked him that it was decided by the former State Government that MISA will not be used against political workers and why he was not maintaining that policy. We also tcld him, "we are wedded to peaceful and nonviolent means and we want only legitimate political activities to be continued. Why do you prevent legitimate political activities to be continued? Wherever you find subversive activities, take our cooperation, in curbing it. We are seeking your intervention in regard to the legitimate political activities." We gave this letter on 14th March to the Governor. We have not received any reply. The Governor is perhaps looking into it.

About the defections, it was said that the Cong (R) had not induced any defections. I will have to read two letters, one from Mr. Dipsingh Rat-haur and the other from Mr. Chhotu-lal Patel. I am glad $m_v$ lriend men. tioned Mr. Rathaur. I may mention here that he was elected as an Independent and not on the ticket of the Congress (R). We would have never admitted him if he had been elected on the Congress (R) ticket. He was elected as an Independent and later

•on he joined the Janata Morcha. But a great amount of pressure was put on him. So much pressure was put on him that he wrote a letter, which was read on the floor of the Assembly. I have a copy of that letter. I have verified it. I have been more careful and I have myself verified the letter.

SHRI HARISINH BHAGUBAVA MAHIDA: Unless that signatory is here, how can you verify it? This is how he is misleading the House.

MR. DEPUTY CHAIRMAN: Mr. Parikh, you better not read the letter.

An HON. MEMBER: I put you one •question . . .

SHRI N. G. GORAY: Whenever anybody stands up from this side, how many times is he disturbed? And they are talking of democratic rights.

PROF RAMLAL PARIKH; Let me state my points.

This is a copy of the letter written by Shri Dipsingh Rathaur tc the Speaker of the Assembly on 12th March. He has himself sent a copy to me. This letter is in Gujarati.

MR. DEPUTY CHAIRMAN: Mr. Parikh, you cannot read the letter. Just make a point.

PROF. RAMLAL PARIKH: All right. There is a similar letter from Mr. Chhotulal Patel. I am not going-to read the text of the letter. Now, in both the letters a mention of Mr. Harihar Khambholya has been made. Shri Chhotubai Patel is our Janata Morcha assembly man. He had also to seek special protection. So, Sir, let us not say that nothing has been done to induce defection. It is definitely by inducing defection that this position has been brought about—

SHRI N. G. GORAY: Parikh, that was persuasion.

PROF. RAMLAL PARIKH: If that is persuasion, then let God alone help the future of any political system.

»o many tmngs were said aoout ine law and order situation. The Home Minister made a statement in the Assembly and he gave figures to show that the number of offences as compared to the previous year was declining in that year. If necessary, I would show these figures to other Members. Unless I am sure about this document, I do not read it. The number of crimes, the number of offences, was declining during the Janata Morcha Government and there was greater normalcy and peace prevailing this year compared to before. I need not go into the figures.

Then it is asked: During the Janata Front Govenrment's rule of 9 months' span, what did we do? This is a legitimate question which should be asked from us and we are glad to reDly to it. We are very proud of our 9 months functioning. The Gujarat "eople are very proud of it and at a time, at an opportune time, they will demonstrate

.....*{Interruption)*. Don't worry. They will demonstrate it. During the Janata Front Government's rule, four or five very important things have been done. One is that the Janata Front was not an SVD. It was a United Legislature Party that was formed, with one programme, one policy, under one united leadership. Manubhai Shah said that 'here was no programme. We had many programmes. We had fought with one manifesto, not many. This propaganda that we had no programme is baseless. We had a very definite programme. We had envisaged a 62-point programme which included the 20-point programme. We tried to fulfil our pledges. We had pledged before the people that we would hold immediate Panchayat elections. We held Panchayat elections. It is a different matter who won those elections.

The second thing we had pledged was that we would reduce the disparities in incomes. Pay-scales have been revised in such a manner that the highest pay is only 10. times the lowest —i.e.. a ratio of 1:10. The lowest salary is Rs. 270 and the highest i9 Rs.2,700.

[Prof. Ramlal Pankh]

The third thing we had said was that we would increase the quota of foodgrains. We increased it from 8 kgs. to 15 kgs. and 117 new fairprice shops have been opened.

I want to enumerate these things because the House must know what we have done. The minimum wages for workers were revised and a new machinery was set up to enforce it. Then, Sir we have appointed a Minority Commission. We appointed the Industrial Relations Committee. We increased the irrigation potential and 33,000 new hectares were brought under it. Electricity was extended to 107 new villages and 4,430 new pump-sets were electrified. And, Sir, there was an economy of Rs. 20 crores *-(Interruption).* I am aware that the previous Government had also done good work. I do not deny it; nor do I discredit them. But I am speaking only of the work done during these 9 months. Rupees twenty crores were saved by economy, strict economy, and the development Plan was raised to Rs. 218 crores. This year we proposed it to be Rs. 225 crores, but the Planning Commission advised us to keep it at Rs. 196 crores.

So, Sir, to say that the Janata Front Government did nothing would be wrong. We have our shortfalls also... *(Interruption).* Please give me two minutes to wind up. I did not interrupt you.

MR. DEPUTY CHAIRMAN: Now, let him wind up.

PROF. RAMLAL PARIKH: I will not take more than a minute.

Then, coming to the question of the States *economy,* when we formed the Government, we inherited economy with a severe strain because of natu. al calamities and we had to undergo a total burden of Rs. 139 crores on account of cyclones, on account of floods, on account of famine, and the Central Government helped us with Rs. 24 crores for which the Chief Minister has publicly thanked the Government of India, although it was very inadequate and the State had to carry on with a burden of Rs. 115 cores. About the question of following Gandhian norms, we have been following them; we have not abandoned them; we are wedded to them. Shri Popat Vyas had been travelling by cycle also whenever he was in Surat and other places. He had been using the car also whenever it was available. Otherwise, he was using the bicycle also. He was using both the car and the bicycle. I do not want to elaborate more on this.

Then, so far as the 20-point programme is concerned . . . *(Interruptions)* .

MR. DEPUTY CHAIRMAN: Please do not make interruptions. He has already taken more time. If you go on interrupting him, he will ask for more time.

SHRI KALI MUKHERJEE: Mr. Parikh, you are unnecesary taking the time of the House.

PROF. RAMLAL PARIKH: It may be for you. but not for the House. You are a Member and I am also a Member. *(Interruptions)* Sir, I am not being allowed to speak I appeal through you.

MR. DEPUTY CHAIRMAN; You proceed.

PROF. RAMLAL PARIKH: The Governor of Gujarat in his Address to the last session of the Assembly which was very recently held said— and this is very relevant—

> "I am happy to say that during' the comparatively short period of seven months, since then, the new Government has made a significant headway in the direction of fulfilling the aspirations of the people."

He said further—

> "I am happy to say that these elections were on the whole peaceful and orderly."

He also said—

"My Government has taken prompt and effective steps for the implementation of the 20-Point Economic Programme announced by the Prime Minister."

Finally, Sir, I have earlier condemned violence and subversive activities. I reiterate again—whoever it may be we do not associate with such things wherever violence is resorted to. We are opposed to violence from anybody, and I repeat it. And I hope, looking to this situation, the Home Minister would move the motion to revoke the Proclamation soon and allow a popular Government to come up in Gujarat.

Thank you.

**श्री इब्राहीम कलानिया** (गुजरात) : उपसभापति जी गुजरात में 12 मार्च को जो राष्ट्रपति शासन की घोषणा की गई और उसके सम्बन्ध में गृह मंत्री जी ने जो सुझाव रखा है उसका समर्थन करने के लिए मैं खड़ा हुआ हूं। मैं अपना भाषण का मुद्दा शुरू करने से पहिले श्री रामलाल पारिख साहब ने जिन्होंने लोकशाही प्रणाली का जिक्र किया है उसके बारे में बताना चाहता हूं। अगर मैं यह कहूं कि गुजरात विद्यापीठ में जिसके पारिख साहब वाइस चान्सलर हैं और मोरारजी भाई चान्सलर हैं वहीं पर विधान सभा के विघटन करने का आन्दोलन का प्लान किया गया था। वहीं से विधान सभा को भंग करने की घोषणा की गई थी। इसलिये मैं पारिख साहब से कहना चाहता हूं कि गुजरात विद्यापीठ में ही मोरार जी देसाई ने उपवास आन्दोलन गुजरात विधान सभा के विसर्जन की शुरूआत की गई थी। यहां पर पारिख साहब लोकशाही का जिक्र कर रहे हैं लेकिन मैं उन्हें बतलाना चाहता हूं कि 1972 में जब गुजरात में इलेक्शन हुए थे जब ओझा सरकार की वहां पर सरकार बनी थी उस समय कांग्रेस पार्टी की संख्या हाउस में 140 थी जबकि हाउस की कुल संख्या 168 थी। उस समय संस्था कांग्रेस की संख्या 16 थी जनसंघ की 3 थी और कुछ इंडिपेंडेंट थे। अगर वही ताकत आज भी कांग्रेस की वहां की विधान सभा में होती तो पारिख साहब राज्य सभा के मेम्बर किस तरह से बनकर आ सकते थे अगर वहां पर कांग्रेस की मेजोरिटी होती ?

[**The Vice-Chairman (Shri Lokanath Misra)** in the Chair]

असेम्बली की मेजारिटी को तोड़ कर, उसे खत्म करके ही आप यहां बैठे हैं। श्री मोरारजी देसाई जो लोकशाही का जिक्र करते थे उनके बारे में भी मैं कुछ बोलना चाहता हूं। 1960 मई में जब गुजरात अलग प्रांत हुआ तब से हमारा गुजरात का शासन कभी स्थिर नहीं रहा। गुजरात में श्री मोरारजी देसाई सर्वोच्च नेता के स्थान पर प्रतिष्ठित थे। 1962 में गुजरात में जो चुनाव हुए और डा० जीवराज मेहता कांग्रेस के मुख्य मंत्री बने तो उनके खिलाफ मोरारजी देसाई ने एक सिम्नेचर आंदोलन चलाया। उसकी शुरुआत मोरार जी देसाई के निवास से हुई। डा० जीवराज मेहता प्रमाणित व्यक्ति थे, निष्ठावान थे और स्वाभिमानी थे इस लिये श्री देसाई ने अपने आशीर्वाद से उनके खिलाफ सिग्नेचर आंदोलन शुरू किया। हमारी पार्टी ने डा० मेहता को हटाया। मोरारजी देसाई दिल्ली आये। यहां ए आई सी सी की पालियामेंट बोर्ड की मीटिंग थी। नेहरू जी ने कहा उस समय कि यह करना ठीक नहीं है, लेकिन मोरारजी देसाई ने बताया कि यह तो गुजरात की मेजारिटी पार्टी है। उसके लोगों के उनके खिलाफ सिग्नेचर हैं। यह तो आपको करना ही पड़ेगा। तभी से हमारे गुजरात की स्थिति कमजोर हुई। श्री मोरारजी देसाई ने जो रास्ता अपनाया कांग्रेस पार्टी के लोगों द्वारा ही कांग्रेस पार्टी के नेताओं के विरुद्ध हस्ताक्षर आंदोलन का वह रास्ता उन्होंने दिल्ली में बैठ कर ही लोगों को दिखलाया था और उसके कारण ही डा० जीवराज मेहता को

[श्री इब्राहीम कलानिया]

वहां से इस्तीफा देना पड़ा। उसके बाद बलवन्त राव मेहता जी वहां के मुख्य मंत्री बने और 1965 की पाकिस्तान–हिन्दुस्तान की लड़ाई में वह शहीद हो गये। उसके बाद 1967 में श्री हितेंद्र देसाई जी की मिनिस्ट्री बनी। अब चुनाव आये तो उस समय भी वहां के सर्वोच्च नेता श्री मोरारजी देसाई थे। उनके सामने उस समय भी अपना हित ही था और उस समय 168 के हाउस में सिर्फ 88 मेम्बर उस समय उनके चुने गये। सर्फ चार की मेजारिटी थी। जो स्वतंत्र पक्ष प्रितिक्रियावादी थे उनका वरचस्व हुआ सारे गुजरात में 1969 में जब कांग्रेस का विभाजन हुआ और नयी कांग्रेस की स्थापना हुई उस समय हितेन्द्र देसाई जी वहां के चीफ मिनिस्टर थे और इस कारण वह वहां लघुमति मे आ गये और उन्होंने इस्तीफा दे दिया और इस्तीफा ऐसे समय पर दिया कि 1971 में उसके बाद वहां राष्ट्रपति शासन हुआ। फिर हमारे प्रधान मंत्री के नेतत्व में जो 1972 का चुनाव हुआ, आपको सुनकर आश्चर्य होगा कि 1968–1969 में हमारी पार्टी की जो स्थिति थी उसके मुकाबले में हमारी पार्टी का 140 का बहुमत पाया और रामलाल पारिख जिनके प्रमुख मोरारजी देसाई थे उनको 16 सीटें मिलीं, 12 जनसंघ, 1 कम्यूनिस्टपार्टी और 8 इंडिपेंडेंट को मिलीं उपसभापति जी आपकी पार्टी भी लड़ी थी लेकिन वह रह गई क्योंकि वहां जो गरीबी हटाओ का नारा प्रधान मंत्री ने दिया था उसमें गुजरात की जनता ने बहुत विश्वास दिया। इस चुनाव के बाद वहां घनश्याम ओझा की मिनिस्ट्री आई। जब घनश्याम ओझा मुख्य मंत्री चुने गये तो उहोंने लेंड सीलिंग बिल पेश कर पास कर दिया। अरबन सीलिंग होने वाली थी तो शहरी जमीन को रोकने के लिए बेकेंट लेंड ऐक्ट पास कर दिया। मजदूरों को फैक्टरियों में हिस्सा लेने के लिए लेबर पार्टिसिपेशन इन मैनेजमेंट का बिल रख दिया।

उप-सभाध्यक्ष जो गुजरात प्रान्त पत्याघाती मूढ़-मति का वर्चस्व वाला एक था। इससे गुजरात की जनता निराश हो गई। कुलक लाबी ने घनश्याम ओझा की सरकार को हटाने के लिए लेंड सीलिंग बिल जो आ रहा था इसके लिए रैली का आयोजन किया। हमारी पार्टी में चिमन भाई पटेल थे। चिमनभाई पटेल ने जो रास्ता मोरारजी भाई ने बताया था उस रास्ते को पकड़ा। पंचवर्टी फार्म में सब इकट्ठे हुए। घनश्याम ओझा को मुख्य मंत्री पद से इस्तीफा देना पड़ा और चिमनभाई पटेल मुख्य मंत्री बन गये। मुख्य मंत्री जब बने तो साबरकांठा में लोक सभा का बाई इलेक्शन आया। मणिबेन पटेल इलेक्शन लड़ रही थीं। उस समय मोरारजी देसाई ने चिमनभाई पटेल पर सोलन प्लांट वाले चिलाई राजा के पास 81 लाख रुपये का भ्रष्टाचार किया है यह आरोप लगाया। वहां आन्दोलन हुए और इस आन्दोलन से चिमनभाई पटेल को इस्तीफा देना पड़ा। अगर चिमन भाई पटेल ने भ्रष्टाचार किया है तो उनकी पार्टी ने उनके खिलाफ ऐक्शन लिया राजनेवा लिया। आल इंडिया कांग्रेस कमेटी ने उसको सस्पेंड कर दिया। फिर 140 मेम्बरों में से हमारे 139 मेम्बर रह गये। जो लोकप्रिय सरकार का आपने जिक्र किया है तो आपने क्या किया? गुजरात विद्यापीठ में मोरारजी देसाई को आमरण अन्शन पर बैठाया। गुजरात में हिंसा बढ़ गई।

**उपसभाध्यक्ष (श्री लोकनाथ मिश्र)** : मैं एक प्रार्थना करूंगा कि 10 मिनट हरेक मेम्बर ले। क्योंकि 40 मिनट हैं और चार मेम्बरों ने बोलना है इसलिये मैं रिक्वेस्ट करूंगा कि आप खत्म कर दें।

**श्री रणबीर सिंह** : अभी तो यह बताने लगे हैं कि किस तरह से मेम्बरों की पिटाई हुई।

**उपसभाध्यक्ष (श्री लोकनाथ मिश्र)** : आपके 11 मिनट हो चुके हैं।

**श्री इब्राहीम कलानिया** : विधान सभा के विसर्जन की मांग की। विधान सभा विसर्जन हुई भी। 15 मार्च, 1974 को वहां पर राष्ट्रपति शासन लागू हुआ। इसमें भी एक रहस्य है। 1973 के दिसम्बर मास में पूना में ए०आई०सी०सी० का अधिवेशन हो रहा था। उस समय मोरारजी भाई ने बताया कि इन्दिरा गांधी की सरकार 18 मास में गिरने वाली है। आपको यह बात याद होगी। प्रैस वाले उनके पास गये और उन्होंने उनसे पूछा कि क्या आपको किसी ज्योतिषी ने बताया है? उन्होंने कहा कि नहीं यह मेरा राजकीय अनुमान है। वह लड़ाई जो गुजरात में चल रही थी बिहार में चली गई। बिहार की विधान सभा को भंग करने की मांग की गई। विरोधी सभी पार्टी ने एक होकर इस बात की मांग की कि विधान सभा के सदस्य इस्तीफा दें। मगर किसी भी एम०एल०ए० ने इस्तीफा नहीं दिया। वहां इनकी लड़ाई असफल रही।

उपसभापति जी, आप जानते हैं कि जार्ज फर्नान्डीज ने 1974 में रेलवे स्ट्राइक का नोटिस दिया। इस नोटिस में उनका इरादा था कि देश के सारे काम छिन्न-भिन्न कर दिये जायें। उन्होंने भी यह मांग रखी थी कि गुजरात में चुनाव हों। हमारी प्रधान मंत्री जी ने बताया कि गुजरात अभी अकाल से पीड़ित है। आप थोड़ा सब्र कीजिये। अक्तूबर मास में हम इलेक्शन कर देंगे। मगर उनकी बात भी इन्होंने ठुकरा दी। इसके लिये मोरारजी ने 1975 में उपवास भी किया। इसके साथ ही उनकी मांग यह भी थी कि मीसा को वापस ले लो और स्मगलर्स को छोड़ दो। प्रधान मंत्री जी ने कहा कि आप बुजुर्ग हैं और कांग्रेस के नेता भी रहे हैं आपके लिये ऐसी मांग करना ठीक नहीं है। चुनाव की मांग को हम मानने वाले हैं और स्मगलर्स जो पकड़े गये हैं उनको छोड़ने वाले नहीं हैं। खैर उनके बहुत कहने पर गुजरात में उन्होंने इलेक्शन करा दिये और जनता मोर्चे को बहुमत नहीं मिला। 182 सीटों में से जनता मोर्चे को 86 सीटें मिलीं और हमारी कांग्रेस को 75, जनसंघ को 18 और इंडि-पैन्डैन्ट को 8 उन्होंने कहा कि हम मेजोरिटी में हैं। मैं कहता हूं कि मैज्योरिटी में तो कांग्रेस थी। मैं आपको बताऊं कि बाबू भाई पटेल, चिमनभाई पटेल जो किमलोप के नेता थे, और जिनके पास 12 सदस्य थे, के पास गये स्पोर्ट लेने के लिये। जब बाबू भाई पटेल उनसे मिलने गये तो प्रैस रिपोर्टर्स और फोटोग्राफर्स भी वहां पहुंचे। जब बाबू भाई पटेल को इस बात का पता लगा तो वह अपनी कार छोड़कर आटो-स्कूटर में भाग गये। आप जानते हैं क्यों? क्योंकि इनका एडवरटाइजमेंट है। उस एडवरटाइजमेंट में छपा हुआ है कि हम कभी किमलोप की स्पोर्ट नहीं लेंगे। आपको पता है कि इसी किमलोप की स्पोर्ट से गुजरात सरकार की रचना हुई।

**श्री मनुभाई शाह** : उपाध्यक्ष जी, इसीलिये जब वह मिलने गये और वहां फोटोग्राफर्स को देखा तो भाग खड़े हुए।

**श्री इब्राहीम कलानिया** : उप-सभाध्यक्ष महोदय, अब मैं कुछ बातें पंचायतों के चुनावों के संबंध में कहना चाहता हूं। गुजरात के अन्दर 182 तालुका पंचायतों में से 120 तालुका पंचायतों में हमारा बहुमत आया। जनता मोर्चे के लोगों ने जिन पंचायतों के अन्दर हमारी मेजोरिटी थी उनका दल बदल करने की कोशिश की। लेकिन फिर भी 120 पंचायतों में से 102 के अन्दर हमारा बहुमत आया। इसके साथ-साथ मैं आपका ध्यान इस बात की तरफ भी दिलाना चाहता हूं कि पंचायतों के चुनाव के दिनों में कितने खून हुए, कितने लोगों को मारा-पीटा गया, यह किसी से छिपा नहीं है। जनता मोर्चे की सरकार ने गुजरात के अन्दर सारे विकास कामों को बन्द कर दिया। यही नहीं आपने कहा कि हम लेवी नहीं लगाते हैं, लेकिन

(श्री इब्राहीम कलानिया)

फिर भी लोगों को 10 किलो, 15 किलो अनाज कहां से मिला ? जब वहां पर दिल्ली नहीं थी तो बाजरा कहां से आया ? आपकी मोर्चा सरकार ने इतने गलत काम किये, फिर भी आप उनकी तारीफ करते हैं।

उप-सभाध्यक्ष (श्री लोकनाथ मिश्र): अब आप अपना भाषण समाप्त कीजिये।

श्री इब्राहीम कलानिया : उप-सभाध्यक्ष जी, अभी यहां पर श्री दीप सिंह का नाम लिया गया। श्री दीप सिंह यहां पर श्री नरेन्द्र सिंह झाला से मिले थे। श्री केशो भाई पटेल और श्री मकरन्द देसाई जो जनसंघ के आदमी हैं। ये लोग उनसे कहते हैं कि हम तुम को 60 हजार रुपये देते हैं तुम इनको विधान सभा की बैठक में फेंक देना और इस तरह से कांग्रेस की पोल खुल जायेगी। ये सब बातें अब सामने आने वाली हैं।

इसी तरह से बड़ौदा के अन्दर जो काण्ड हुआ, उसके बारे में भी मैं कहना चाहता हूं कि एक बहुत बड़ी कांस्पीरेसी की जा रही थी। श्री जार्ज फर्नान्डीस और श्री विक्रम राव भट्ट भी उसमें शामिल हैं। ये लोग सब मिलकर कांस्पीरेसी कर रहे थे।

उप-सभाध्यक्ष (श्री लोकनाथ मिश्र) : आप 20 मिनट तक बोल चुके हैं। अब आप समाप्त कीजिये।

श्री इब्राहीम कलानिया : मैं यह कहना चाहता हूं कि इस तरह की कांस्पीरेसी पिछली जुलाई के महीने से चल रही थी। गुजरात के अन्दर जनता मोर्चे की सरकार ने जो काम किये उसी के कारण उसका पतन हो गया। देश की जनता और गुजरात की जनता इस बात को समझ गई कि अब इस सरकार की जरूरत नहीं है। गुजरात के अन्दर जनता मोर्चे की सरकार को समाप्त करके 41 सदस्यों ने एक बहुत अच्छा काम किया है और मुझे इस बात की खुशी है कि अब जनता मोर्चे का शासन गुजरात के अन्दर खत्म हो गया है।

PROF. RAMLAL PARIKH (Gujarat) : Sir, half a minute. On a point of clarification. Shri Morarji's name has been referred to in connection with the Gujarat Vidyapeeth. He has been the Chancellor of the Gujarat Vidyapeeth and he has been staying in the Vidyapeeth since 1973.

SHRI VISWANATHA MENON (Kerala): Once again, the ruling Congress has come before us, showing its true colours, how, it thinks, what it preaches and how it acts in democracy. Sir. when the Taiml Nadu Government was thrown out, we were thinking that Gujarat's days were numbered, because for the last two or three months big campaigns were carried on all over India. In the wake of the emergency, nobody else can speak. But the ruling party was campaigning about the two 'islands'. Tamil Nadu and Gujarat. Sir, we are not surprised about these things. The Congress Party, though it is an old organization and all that, although it preaches a lot about democracy, is not prepared to allow the States to be ruled by any other party. It was shown in 1959 itself when Pandit Nehru was the Prime Minister of India. Although Nehru, as a democrat, did not like it, his daughter, our present Prime Minister who was the President of the Congress Party at that time, compelled him and the Ministry was dismissed. We had majo rity at that time.

Sir, the same thing happened in many States after the 1967 elections. The Congress at the Centre was very impatient and they could not stand it. That was their democratic thinking. So, one after another the Governments were dismissed. Although they preach a lot of big things against defection, they encourage it. What else has happened in Gujarat now? It is nothing else. Don't talk high and do such mean things. You know what was the reason for emergency. We all know it. It was the Allahabad High Court judgment. The Gujarat judgment **also came** the **same day. Then cama th***

emergency. I do not know why they are shaking like this. They have got a strong Centre and they are in power here. What is wrong if a State in Gujarat is being ruled by a party...

SHRI JAHARLAL BANERJEE: Even if the people don't want it?

SHRI VISWANATHA MENON: Don't talk all these things to me. The people have elected Janata Morcha there. My party opposed it. That is another point. I am told that people were being purchased there. This kind of corruption is nothing new. *(Interruptions)* You were doing it in 1967 also. At that time, you were doing it in various States all over India. Who brought these 'Aya Rams and Gaya Rams' into politics? The Congress Party is responsible for it. The ruling party "did it with its power and money and all that. They did the same thing in Gujarat, I am not surprised about Gujarat. We were all expecting that something was going to happen in Gujarat. When the Home Minister spoke about two islands, we knew that first it would $b_e$ Tamil Nadu and then Gujarat.

Sir, I am not bothered about the inner politics between Morarjibhai and the ex-Chief Minister of Gujarat. The bask question is: Do we stand for democracy and do we allow the States to be ruled by another party which is not in power at the Centre? These are the basic questions. We have to tackle these questions. Slogans can get votes for some time. 'Garibi Hatao' got you some votes. This Twenty Point Programme may also get you some votes. But are you doing (service *to* the democratic principles of the country? That is the point. Anybody can do it. If you are in power, you can do it. But is it the correct thing that you are doing?

Sir, you have moved a Bill about defection. That Bill has not yet been passed and, at the same time, defection is being patronised in Gujarat by the Congress Party.

SHRI BRAHMANANDA PANDA: Your party is also represented there.

SHRI VISWANATHA MENON: One member from my party may be there. I am not questioning it. But if you are serious about that, you could have passed it by this time. If you passed it, the person who was actually elected on the Janata Morcha and voted against the Janata Morcha would have to resign. That is one of the prohibitions of the Bill.

SHRI OM MEHTA: $W_e$ introduced that Bill...

SHRI VISWANATHA MENON: I am coming to that. Thank you for intervening. The two islands—Gujarat and Tamil Nadu—are now finished. Now the entire country is with you. My request to Mr. Om Mehta and to the Government is this; Why not you pass that defections Bill? At least you pass it.

SHRI OM MEHTA: I hope you will allow me a minute, Sir. The defections Bill has nothing to do with the whole country or with the two islands. The Bill was intorduced in the Rajya Sabha and in the Lok Sabha. And it was referred to a Joint Select Committee, not by the Government, but it was on a demand by the House that it should be referred to a Joint Select Committee. And that Committee is there for the last three years. We are struggling . . .

AN HON. MEMBER: The hon. Vice-Chairman is a member of that Committee.

SHRI OM MEHTA: Sir, you are a Member of that Committee and you know it. We want that the report should come. The ball is in your court and not in our court. Sir. the second point he said was that the Janata Front Government was voted into power by the people there. But he forgets for one minute what the methods were that were adopted at that time. He forgets as to how many

IShri Om Mehta]

public meetings were disturbed, and how they came to power. They forget that when the people were given a free vote after that, they did not vote for the Janata Morcha but they voted for the Congress.

SHRI VISWANATHA MENON: About the Joint Select Committe, I did not say that it was not before the Joint Select Committee. I also said that it is before the Joint Select Committee. But, if the Whip of the Congress Party wants it, it can be passed as early as possible. The majority is with the Congress. It is very easy. You can do it, if you want. After all, you have finished with the two islands. You can do it now very easily. At least, let us have an Act like that.

SHRI OM MEHTA: We never finished any islands. The Tamil Nadu Government's terms was coming to an end by this April. In spite of this corruption, they would have gone,

SHRI VISWANATHA MENON: He says that he has not finshed Tamil Nadu, but the term was not extended when it was coming to an end. But you extended it in Kerala.

SHRI OM MEHTA: There is no corruption in Kerala.

SHRI VISWANATHA MENON: So, you brough in corruption because you could not finish it by defection. Here in Gujarat, you have finished it with defections.

SHRI OM MEHTA: Sir, does he deny that corruption was not there in Tamil Nadu?

SHRI VISWANATHA MENON: Whether we deny it or not, it is a fact that you could not purchase the DMK MLAs. So, you brought in this corruption and you dismissed the Goverment. Here you got a chance to get hold of the people supporting the Janata Morcha Government. So, here, you patronized defection and you finished the Government. The noint I •want to itress, whether Mr. Om Metha agrees with it or not, is the fact that the Central Government and the rul. ing party is not prepared to give any chance to any other opposition party to rule any State in this country.

SHRI IRENGBAM TOMPOK SINGH (Manipur): The Central Go. vernment never came in Meghal-aya...

SHRI OM MEHTA: He foregts Goa.

SHRI VISWANATHA MENON: But the Congress has not even played their game. The Congress is not there. Sheikh Abdullah is ruling Kasmir. Achyutha Menon is ruling Kerala.

SHRI OM MEHTA: Do you think that it is not the real opposition?

SHRI VISWANATHA MENON: Sheikh Abdullah is there with the blessing's of you people. Is it not? We can frankly discuss all these things. Because of the Congress alone, Sheikh Abdullah is there.

SHRI OM MEHTA: What about Meghalaya?

SHRI VISWANATHA MENON: I do not know the real political situation there. If Meghalaya was like Nagaland, you would have finshed it. I am sure of it. The same thing may be there; you may be supporting and that may be the reason. In Goa that is the position. So, my humble suggestion is that you stop this tall talk of democracy; say that you are not democrates and that you will rule like this. But if you talk of democracy, you must at least give a chance to those opposition parties which come to power through ballot box. Give them a chance to rule. That type of magnamity should be shown by you. If you are not going to do that, you declare yourself that you are not democrats and that you are going in or dictatorship.

SHRI JAGAN NATH BHARDWAJ (Himachal Pradesh): How, do you define democracy?

SHRI VISWANATHA MENON: It can be determined by the ballot box. Who came into power in Gujarat.' Not the Congress, *(Interruption)*

THE VICE-CHAIRMAN: (SHRI LOKANATH MISRA): Order please.

SHRI VISWANATHA MENON: Your leader, Shri Om Mehta, has intervened and I have given him whatever reply I had. If all of you begin to put me questions, then surely the Chair will ring the bell.

THE VICE-CHAIRMAN: (SHRI LOKANATH MISRA); Order please. Mr. Menon, kind.y carry on with your speech. You are running short of time.

SHRI VISWANATHA MENONi I do not mind the interventions by my friends because I also like it and I will also do it. The basic point is are we true to the principle that we are preaching? If we,are, we must give a chance to the party which comes to power in any State to rule that State.

AN HON. MEMBER: Rule or misrule?

SHRI VISWANATHA MENON: Everybody knows how the Government of Tamilnadu was removed. If the Assembly of Tamilnadu was not dissolved, you could not extend the life of Parliament, the life of the Lok Sabha. You could not extend the life of the Kerala Assembly, if you had not done that. Any boy of politics can understand these things. This is a very cheap way of doing things. You could have done it in 1971 or 1972 when a memorandum was given by Mr. Manoharan and others but you waited.

SHRI OM MEHTA: We had to *go* into the charges and we had to see 'whether there is a *prima facie* case. If somebody gives a memoradum against you, do you think in one minute we can decide it? We will go into it. We will look into it.

SHRI VISWANATHA MENON: I know you have to pursue it, you have to prove it, but the timing was very clear. You wanted to give an ex-teosion 10 the Lok Sabha, you wanted to give an extension to the Kerala Assemoly but you did not want to give an extension to the Tamilnadu Assembly and the only way to remove them was to put some corruption charges on the Government of Tamilnadu. It is still to be proved whether it is correct. That is what happens. We are all in politics. We know how you play politics and I appreciate your way of playing politics (Time bell *r'Mgs).* But the point is that this is not the way to play politics in a democratic country. This is simply speaking, what is called dictatorship. You want one-party rule.

SHRI OM MEHTA: Sir, if dictatorship had been there, he would not have been able to speak all these things.

SHRI VISWANATHA MENON: Sir, most of us are in jail, I am an exception. Most of my friends are in jail or they are underground. But, the basic point is very clear, if you are going to have a democratic political system, you must give a chance to the people of thi$_a$ country irrespective of the fact whether they belong to your party or not. You must give them the chance to fight elections. You must give them that chance and I make a special request to you at this juncture about it because within ihe next few daya you may bring in another Bill for extension of the life of the Kerala Assembly once more by six months. I request you not to do it. Ycu may. go to the people and let them decide whether you are correct or whether we are correct. Let us go to the people. People's court is the supreme court and let us go to the people.

SHRI OM MEHTA: Sir, they were saying the same thing before 1971 and we went to the people in 1971.

SHRI VISWANATHA MENON: And you came into power. Why don't you do it again?

SHRI OM MEHTA; We will go and we will go at the right time.

SHRI VISWANATHA MENON: That is the point. Why at the right time? If you want a democratic way of life to be adopted, you could go to the people and let them decide and if they decide that Shri Om Mehta is a better person to rule this country, I have no objection.

Let us do that. Why should you start this type of business? Let us do that. In Kerala you have given six moths' extension, and you may give another extension. You go in for elections in Gujarat, Tamil Nadu, Kerala and all over India. For the Parliament also, let us face the electorate and if the people are with you, let them elect you.

**श्रीमती कुमुदबेन माणशंकर जोशी** (गुजरात) : उपाध्यक्ष महोदय, गुजरात में जो परिस्थिति का निर्माण हुआ है उस का मैं हार्दिक स्वागत करती हूं और उस के लिये अपना संपूर्ण समर्थन व्यक्त करती हूं। गुजरात में एक अरसे के बाद गुजरात की जनता ने सुख और शान्ति की सांस ली है । इस लिये उपाध्यक्ष महोदय, मैं बहुत सी बातों में जाना नहीं चाहती, लेकिन यहां जो हमारे साथी मित्र विरोधी पक्ष से बोल रहे थे, उस में बहुत सी बातें उठायी गयी हैं । हमारे त्यागी जी ने भी, जो शायद इस समय सदन में नहीं हैं, एक बात कही और उन्होंने संविधान की बात भी कही । जब वह संविधान की बात कर रहे थे तब उन्होंने गुजरात में जो सरकार गिरायी गयी है उस के बारे में कहा । मैं त्यागी जी को निमंत्रण देती हूं कि वह मेरे साथ गुजरात चलें और देखें कि गुजरात की सरकार वहां गिरायी गयी है या वह वहां स्वयं अपने वजन से गिरी है । वहां वह अपने वजन से गिरी है क्योंकि जनता को उन्होंने जो आश्वासन दिये थे, जो खोखले वचन उन्होंने दिये थे उनको वह पूरा नहीं कर पाये । आप को पता होगा और इस सदन को भी पता होगा कि गुजरात में जो जनता मोर्चे की सरकार बनी थी उस को मेजारिटी कहां से मिली थी । मेरी समझ में नहीं आता कि यहां आंकड़े तो बहुत दिये गये, लेकिन यह नहीं बताया गया कि उस को मेजारिटी कहां से मिली । जनता फ्रंट की सरकार आयी लेकिन किन लोगों के सहयोग से । गुजरात की जनता ने गुजरात सरकार के मोर्चे को सहयोग नहीं दिया, उसने इस सरकार को बहुमत नहीं दिया । कांग्रेस (ओ) के नेताओं को जब अपनी सरकार बनाना गुजरात में मुश्किल जान पड़ने लगा और इस में वह कठिनाई अनुभव करने लगे तो चोरी छिपे वह भ्रष्टाचारियों के घर गये । इस बारे में बहुत से मित्रों ने कहा है । भ्रष्टाचारियों का साथ लेने के बाद वह जनता के सामने नहीं आ सकते थे इसलिये वह पिछले रास्ते से, टेबिल रख कर कूद कर चले आये । पता नहीं कैसे यह सरकार चल रही थी । पंचायत एलेक्शन के दौरान मुझे बहुत से गांवों में जाने का मौका मिला । जनता हम से पूछती थी कि यह शासन कब समाप्त हो रहा है । मैंने कहा कि ऐसी क्या बात है तो उन्होंने कहा कि हम तो इस से बहुत परेशान हैं । जो बात सरकार कर रही है, जिस तरह से एडमिनिस्ट्रेशन चल रहा है, जिस दिशा में यह सरकार चल रही है उस से हम को लगता है कि यह सरकार बहुत दिनों तक नहीं चल पायेगी । इस लिये मैं कहना चाहती हूं कि जिस दिन गुजरात की यह जनता मोर्चा सरकार गिरी उस दिन सारे गुजरात में लोगों ने खुशियां मनायीं । कहीं किसी ने कुछ नहीं किया, कुछ नहीं कहा और राम लाल भाई यहां बैठे हैं, बड़ी डेमोक्रेसी की बातें करते थे, मैं किसी व्यक्तिगत बात में जाना नहीं चाहती, लेकिन राम लाल भाई गुजरात में होते तो वहां बारह मार्च तक भी टिक नहीं सकती थी । ग्यारह मार्च को ही वह अपना पद छोड़ कर चली जाती । जनता मोर्चे की

सरकार को जिन राष्ट्र विरोधी तत्वों ने अपना सहयोग दिया, तो ऐंटी सोशल एलीमेंट उनके साथ थे, वह चाहते थे कि गुजरात में जनता मोर्चे की सरकार ही बनी रहे। मोरारजी देसाई यहां नहीं है और उन के बारे में मैं कुछ कहना नहीं चाहती। लेकिन मैं उनके डिस्ट्रिक्ट से आती हूं। इसलियेउन को जानती हूं। एक मित्र ने मुझ से पूछा कि उन के बारे में आप क्या कहना चाहती है तो मैंने कहा कि 25 साल बाद उन का दम्भ जनता के सामने खोखला हो गया। गांधी जी की हत्या करने वाला पक्ष गुजरात में 1972 में गुजरात असेम्बली में था। उस समय उन के वहां तीन मेम्बर थे और 1975 में जनसंघ के वहां 18 मेम्बर हो गये और उस में से चार मिनिस्टर बने और उस में से एक बड़ौदा में बना जहां एक डायनामाइट का सारा काम चल रहा है। वहां से वह मिनिस्टर बना। जनता मोर्चे के होम मिनिस्टर से मुझे एक बार मिलने का मौका मिला। मैंने पूछा कि आप को तो संगठन कांग्रेस के पक्ष को मजबूत करना चाहिए, लेकिन यहां तो आप जनसंघ को मजबूत कर रहे हैं, राष्ट्र विरोधी पार्टियों को और समाज विरोधी पार्टियों को मजबूत कर रहे हैं। उन्होंने कहा कि आप गलत समझती हैं। राजकोट इलेक्शन देखिये। राजकोट में कारपोरेशन में जहां 10 जनसंघ के नहीं आ सकते थे वहां आपने सारा राजकोट कारपोरेशन जनसंघ के हाथ में सौंप दिया। बड़ौदा के लोग कहते थे कि इंडिपेंडेंटली हमको कांटस्ट करना होता तो जनता फ्रंट की सरकार के 16–17 आदमी नहीं होते। सूरत में जहां ऐंटी नेशनल पार्टी का नाम नहीं था वहां जनसंघ को ज्यादा बढ़ावा दिया। इतना ही नहीं, जनता को गुमराह करने के लिये नवसारी में जनता मोर्चा पार्टी ने नवसारी और बलसारी डिस्ट्रिक्ट्स में कांग्रेस संगठन के नाम से ज्यादा मत मिलेंगे, इसलिये जनसंघ को कांग्रेस का प्रतीक दिया गया रागकोट में उनको पता लगा कि यहां जनसंघ की ताकत ज्यादा है संगठन कांग्रेस का प्रतीक जनसंघ को दिया गया जनता को गुमराह करने के लिए। तो ये जनता को कहां तक गुमराह कर सकते हैं। गुजरात की जनता इस मोर्चा पार्टी को माफ नहीं करेगी। गुजरात में जो सरकार जाए वह डेमोक्रेटिक तरीके से जाए, यह हम चाहते थे। रामलाल भाई वहां हाजिर थे कि नहीं, मैं तो वहां हाजिर थी। 12 मार्च को जब एसेम्बली शुरू हुई हमको पता है कि आर० एस० एस० के 5–5, 10–10 गुण्डे खड़े किये गये थे और जो मेम्बर्स एसेम्बली में आ रहे थे, एसेम्बली हाल में जाने से रोक रहे थे। इस तरह से इस देश में प्रजातंत्र को निभाना चाहते हैं? इस तरह से देश की जनता की सेवा कर रहे हैं? भारत सरकार की नेता इंदिरा गांधी के नेतृत्व में गुजरात की जनता ने पंचायत इलेक्शन में सम्पूर्ण विश्वास व्यक्त किया। मुझे पता है कि पंचायत इलेक्शन के टाइम पर एक एक मिनिस्टर ने एक एक डिस्ट्रिक्ट में अपना दौरा करके डिफेक्शन करवाया। पंचायती इलेक्शन में, ग्राम पंचायत में सरपंच से लेकर ताल्लुका पंचायत और जिला पंचायत के मेम्बर्स तक डिफेक्शन करवाया। मुझे पता है एक जगह पर एक औरत के पांव जो कांग्रेस का काम कर रही थी, कुचलकर जनता मोर्चा पार्टी ने कितना अत्याचार किया, लेडीज को भी नहीं छोड़ा। आप जैसे घूमते थे, हम भी वहां घूमते थे। तो गुजरात की सरकार डेमोक्रेटिक वे में गई। नहीं तो कोई राष्ट्रीय सरकार इतने दिनों तक उनको चलने भी नहीं देती। मैं आपको विश्वास दिलाती हूं कि इन्दिरा गांधी जितना डिमोक्रेसी वे में विश्वास करती हैं, मैं समझती हूं कि कोई भी नेता उतना विश्वास नहीं करता होगा। नहीं तो 9 महीने तक ऐसी सरकार नहीं चलती। लोग बोलते हैं कि लोगों ने गवर्नमेंट को सपोर्ट किया। सपोर्ट किया या नहीं, गुजरात की जनता फ्रंट सरकार ने बड़ौदा में यह डाइनेमाइट का कांड किया। जनता कांप रही थी।

[श्रीमती कुमुदबेन मणीशंकर]

जनता थक गई थी, जनता परेशान थी और जनता यह इच्छा रखती थी कि जल्द से जल्द यह गवर्नमेंट चली जाए। हमने सोचा कि डेमोक्रेटिक वे से बनी है तो डेमोक्रेटिक वे से जाने दो। तो बाबू भाई जो अपने को बहुत प्रमाणिक कहते हैं, जिसमें कहते हैं कि साइकिल पर घूमते हैं, ऐसा दम्भ तो बहुत लोगों ने किया। पोपट लाल व्यास जो मिनिस्टर थे वह हमें मिले। हम भी दौरा करते हैं, वह भी दौरा करते हैं। मैं समझती हू कि ज्यादा समय तक वह जनता को गुमराह नहीं कर सकते। बाबू भाई जसभाई मैं समझती हूं कि गुजरात में नेता बनने के लिये उनमें कोई क्वालिटी नहीं थी। ऐसी सरकार गिर गई तो रोने के बजाय वहां की जनता ने जो आनन्दोत्सव और चमन का सांस लिया है, हम समझते हैं कि हम सब उनके साथ हैं, उनकी जो फीलिंग हैं उनके साथ हम भी सहमत हैं। रामलाल भाई ने और दो चार बातें कहीं। एक तो दीपसी राठौवा की बात कही। मुझे बड़ा दर्द हुआ यह सुनकर जिस तरीके से सदन में मिनिस्टर फार प्राहिबिशन ने उनको ब्रीफ किया और दीपसी राठौवा ने गुजरात एसेम्बली में बयान दिया। यहां आपने जो पत्र पढ़ा है, वह नहीं पढ़ना चाहिये। श्री राठौवा उसी दिन गुजरात के कांग्रेस के नेता के पास गये और कहा कि मुझे कांग्रेस में ले लो। उन्होंने कहा कि जिससे आपको 70 हजार रुपये मिलते हैं उनके पास जाइये। कांग्रेस में आपके लिये कोई स्थान नहीं है। झूठ बोल करके और लैटर दिखा कर आप कांग्रेस को डैमेज करना चाहते हैं? आप कांग्रेस के नेतृत्व को खत्म करना चाहते हैं? यह कभी नहीं हो सकता। कांग्रेस ने गुजरात की जनता का दिल जीत लिया है। रामलाल भाई से मैं कहना चाहती हूं कि आप अब जनता के पास जाने में डरते हैं क्योंकि आपने अन-डेमोक्रेटिक वे से काम किया है। वहां की लम्बी हिस्ट्री है मैं उसमें जाना नहीं चाहती।

गुजरात में चुनाव कराने के लिये आप जानते हैं मोरारजीभाई ने उपवास किया था हमारी प्रधान मंत्री जी ने उनकी बात मानी। सन् 75 में जब चुनाव हो रहे थे उस वक्त गुजरात की जनता भूख से तड़प रही थी। यह हमारी राष्ट्र नेता की महानता है कि उन्होंने इस स्थिति में भी चुनाव कराए। इसके बाद आप बहुमती का दावा करते हैं। कौन सी बहुमती है आपके पास? कांग्रेस के पास तो बहुमती है भी। आपने तो दूसरे इंडिपेंडन्ट्स को अपनी तरफ मिलाया है तब एक शम्भू मेला बनाया। मैं पूछना चाहती हूं कि आपने अपने चुनाव चिन्ह पर चुनाव क्यों नहीं लड़ा? आपने जो अनडैमोक्रेटिक वे से काम किया उसके लिये गुजरात की जनता आपको कभी माफ नहीं करेगी। जनता कांग्रेस के साथ है, कांग्रेस के नेतृत्व के साथ है। वहां की जनता को मालूम हो गया है कि मोरारजी भाई ने गुजरात को इकोनोमिकली और सोशली 10 साल पीछे फेंक दिया है। इसीलिये वहां की जनता कांग्रेस के साथ है।

एक बात और मैं कहना चाहती हूं कि गुजरात में अब जो कुछ हुआ है वह डैमोक्रेटिक वे से हुआ है। उसमें कुछ गलत नहीं है। इसी के साथ मैं अपना वक्तव्य समाप्त करती हूं और जो वहां कदम उठाये गये उन कदमों का मैं स्वागत करती हूं। फिर दोहराऊंगी कि पंचायत के चुनावों मे पता चल गया कि गुजरात की जनता किसके साथ है। जयहिन्द।

**SHRI YOGENDRA MAKWANA (Gujarat): Mr. Vice-Chairman, Sir, many things have been said by my esteemed colleagues already in support of this Resolution and therefore I do not want to enter into details and bore the House. But I would like to make out certain points and also reply to two of my friends, the hon. Member of the CPI(M) who is not here now and Prof. Ramlal Parikh who is here.**

They have said, Sir, that the Janata Morcha was elected by the Gujarat public under the manifesto which they gave to the people of Gujarat and got the majority. But the fact is quite different. Here are the figures which I would like to give for the knowledge of the Members here: The Congress got 40.79 per cent of the votes wheras the whole of the Janata Morcha got only 39 per cent. Coming to the panchayat elections, my esteemed friend, Mr. Kalania has already said that we got the majority in most of the panchayats. I would like to reiterate that point and give the figures of the elections to the Assembly as well as panchayats. In terms of percentage, the Congress got 40.79 in the Assembly elections whereas in the panchayats it got 44.90. The Morcha which got 39 per cent in the Assembly elections got only 33 per cent of the votes in the panchayat elections. Now, from these figures, Sir, it is very clear that the people have not voted for the Morcha. In fact, the canvassing that the Morcha has done during their election campaign was that they will never join this KMLP. They have given a promise to the people of Gujarat that they will refrain from joining hands with this KMLP who had damaged the image of the people of Gujarat. Here is a clipping of a newspaper of Gujarat wherein it is clearly stated that this KMLP is a *bhrashtachari* party, that it is corrupt and it is a communal party. And that communal party, that corrupt party suddenly becomes honest and nice on the day when they wanted to take over the power.

Not only this, Shri Ramlal Parikh, while enumerating gome of the works by the Morcha Government, said that the defection was started by " the Congress. I would like to remind Mr. Parikh about the panchayats. What happened in the Panchayat elections he know sit well. We all know that in the Panchayat elections the Congress got the majority and in the majority of the Panchayats they gave money to the Congress supporters. After purchasing them they took over the presidentship and vice-presidentship of panchayats. In my own taluka, when we got 22 seats and they got only 19, they purchased two persons and got the seats of the president and vice-president there.

It was we who believed in democracy. Our President gave a message to the panchayat members: Do-not use your majority against passing the budget and allow them to function. Let them work if they want to work for the people. So, in fact, we believed in democracy, not you, as you described it here.

The Members here may not be knowing the facts of Gujarat but we come from Gujarat and we know what is going on there.

Mr. Ramlal Parikh said that the Morcha Government was not getting co-operation from the Centre.

PROF. RAMLAL PARIKH.- I did not say that. I said that the financial assistance that was given to us was not adequate and even whatever waa given we were thankful to the Government of India for the same.

SHRI MANUBHAI SHAH: Every State complains that nothing is adequate, that the Centre is not helping.

PROF. RAMLAL PARIKH: I never said that they are not helping. I said that we are thankful to the Government for whatever assistance they had given.

SHRI YOGENDRA MAKWANA; If you say that the Centre was cooperating, it is all right but if I remember it. Mr. Tyagi or somebody from the Opposition said that the Centre was not co-operating. In fact, the Chief Minister and the Ministers themselves started campaign against the Central Government. They moved from district to district, from village to village and they campaigned against the Central Govern-

[Shri Yogendra Makwana] ment. They abused the Prime Minister, they abused the workers and they behaved no better than ruffians.

I do not like to use these words, but the Ministers behaved like laymen, which nobody would like.

Now, he has said that the Governor has appreciated the Morcha Government in his Address. Everybody knows that the governor's Address is written by the Chief Minister and is approved by his Cabinet. What else can we find in that Address which is drafted by the Cabinet and the Chief Minister himself? He will definitely appreciate his own actions and he will try to justify what he "has done. In fact, they have not done anything. What they have done really is that they have damaged the cause of Gujarat; they have done something which was not democratic in approach. When the Prime Minister visited Gujarat, some of the Morcha workers threw stones at her car in Bharunch District and a glass-pane was broken. A complaint of criminal act was made and a cas° was also filed in the court of law. Now this Morcha Government, as soon as it came into power, withdrew those cases. Can we justify this action?

The other action which they took was that they gave on every crossroad a piece of plot to the RSS and Jana Sangh workers for having **a** hotel or a dhaba from where they could operate. Not only this, there was one Minister, Hemaban Acharya, a Jana Sangh worker, and her husband, Mr. surya Kant Acharya, who is an RSS worker. They insisted on the Chief Minister that in every police station coming in their jurisdic. tion—there were 26 Jana Sangh seats, they got 18 seats, one fellow joined afterwards and 6 were defeated—in all the 26 constituencies, all the PSIs and other staff should be changed and that there should be staff •of their cnoice. You will be surprised to know; Sir, that out of the 1300 PSIs of Gujarat, some 550 PSIs were transferred during a period of six months of this Morcha Government. What was the necessity of transferring these 550 PSIs out of the 1300 PSIs? In 18 districts there are 18 police Superintendents, district Superintendents of Police. They transferred 10. Was if necessary in the public interest? When tihey did it, they said that they Were observing economy—an economy drive. This economy drive was an uneconomic drive. I do not understand how they worked and how they functioned.

I said about the police. But they did not stop there. Mr. Acharya and his Mrs. insisted on the Chief Minister that every doctor should be changed. So doctors within the 26 constituencies were transferred. Why? There is also a reason behind it. This is a systematic approach of concentrating RSS people in places of importance.

The whole Home Guards and the Gram Rakshak Dal are now flooded with RSS. members. Who did it It was the Morcha Government. Take the conspiracy of Baroda. I know the details. It was I who passed on the information to the police. Mr. Ramlal Parikh may not be knowing it but I know it. I do not want to tell it because the matter is *sub-judice* and is under investigation. I do not want to say anything which will harm the investigation. But who were behind it? There were some people; some Old Congress, some Janta Morcha workers were behind it. And these dynamites, before they were brought to Baroda, were collected at Ahmeda-bad at the place of one of the workers. All this will come out during the course of the morcha investigation. Therefore, I request the Home Minister that the enqiury should be handed by the CBI and not by the local police because the local police is influenced by them, they are their people, they are their officers, who

were specially brought there and posted for thi$_s$ job. Therefore, I personally request the Home Minister, through you, Sir, that this inquiry should be given to the CBI and not to the State police. Some of the banned institutions like the Anand Marg and the RSS are in full flood on Gujarat. Opposite to my house, there is a playground and RSS rallie$_s$ $^{ar}$e being held every day. They come their with lathis, in their uniform and hold the rally. There was no emergency in Gujarat. No steps have been taken during all these six months. What they have done during these six months is to give liberty to the anti-social elements and they have concentrated on their capturing power only. They have nursed places from where they can again return to the Assembly and to Parliament.

Sir, the Janta Morcha Government has crumbled under its own weight a$_s$ rightly described by Shri-mati Kumudben Manishanker Jcshi. It would have functioned for some more time, we would have allowed it and we would not have voted against it if they would not have got under the influence and pressure of the Jana Sangh. But the Chief Minister was so much pressurised by the RSS workers that he worked as directed by them. The real Home Minister was Mr. Keshubbhai Patel, the *de facto* Home Minister, the de *jure* Home Minister was Mr. Popatlal Vyas. All the files were routed through Mr. Keshubbai Patel and he changed history sheets of almost all the files pertaining to the RSS. During title Surat election. I brought it to the notice of the Home Minister and asked, "Why do you give these files to your colleague, Mr. Keshubbhai Patel?" He is now the president of his party and $_a$H the files were routed through him and the records were changed. Now, Sir, as we all know^ the Morcha Government has gone and it will be on the record of history that such a Morcha, euch, an unholy alliance, will never ■work in this country.

The people of this country are for unified leadership and collective leadership and for the leadership of the Prime Minister, Shrimati Indira Gandhi. Sir, I would not like to repeat many of the things which have been already described by my esteemed colleagues here. Therefore, with these words, Sir, I support the Resolution moved by the hon. Home Minister approving the proclamation issued by the President under article 356 of the Constitution. Thank you.

THE VICE-CHAIRMAN (SHRI LOKANATH MISRA) : Mr. Kumbhare would you insist on speaking?

SRI N. H. KUMBHARE (Maharashtra): I would take only two minutes.

THE VICE-CHAIRMAN (SHRI LOKANATH MISRA): All right.

SHRI N. H. KUMBHARE : Mr. Vice-Chairman, Sir I rise t$_0$ support the President's proclamation and the Resolution Seeking approval of the same by the House. I do it on behalf of the Republican Party. Of course, the Republican Party is a eerv- small party in the State of Gujarat$_s$ but none be less. I would like to express the sentiments and reaction of the poor people in that Sta'-e.

It was really a day of deliverance for the poor people because they felt that the Janata Morcha, by and large, represented the affluent society, the monied people, the capitalists and exploiters. Therefore, poor people are extremely happy that the Janata Morcha has been dislodged from office. The proclamation of President's rule in Gujarat was the only course open for the Central Government when there was no party or front which could give a stable Government in that State. Why could the Front Ministry not give a stable Govern-ment to the State of Gujarat? The answer is obvious. There was no ideological base which brought the different parties together in what i

[Shri N. H. Kumbhare^ known as the Janata Morcha. The different parties made a common cause only lor the purpose of keeping the Congress out of power. Such an approach could not give the required strength to the Front having diverse ideologies. These parties could not remain intact and failed to function as an integrated organisation. Such alliances are undoubtedly unholy alliances with the sole motive of capturing power by hook or by crook. Alliances of such type do not represent a healthy political development, if not a dangerous trend. The Front did not ensure an integrated approach to various problems of the people. There were various pulls and as such, there was no possibility of faithful implementation of Government policies. These events in Gujarat are an eye-opener to the people. They have learnt that it was a mistake to vote for a front of this type, consisting of parties having divergent ideologies, which was unable to give a stable administration to the people. Sir, I will give one example to show how the Front, comprising parties having different ideologies, different approaches and with no common base whatsoever, functioned—the example of fixation of minimum wages for workers. The Front did claim that they had taken steps in pursuance of the 20- point economic programme and fevised the minimum wages for the agricultural labour. They have claimed that they had fixed Rs. 5 or Rs. 5.30 as the wage per day. But from my own personal knowledge, I can say that even though they had notified the wages, they have failed to implement it. I have not seen a single place where the Government has been in a position to s'ecure implementation of the revised wage rate. What I want to submit is this. In such a front, having parties with different ideologies, thefe is no homogeneity as such. Even if they agree to accept a certain policy, but if one of the constituents does not like that, then he will r ever be faithful to implement the policy. Therefore, the poor people are really happy that such a Government has been dislodged. With these words, I support the Resolution.

SHRI K. BRAHMANANDA REDDI: Sir, I wish to express my thanks to all hon. Members who participated in this discussion. I feel particularly grateful to the CPI's Shri Yogendra Sharma, the Republican Party's Shri Kumbhare and my friends on my side like Shri Manubhai Shah, Shrimati Kumudben, Shri Makwana. Shri Mahida and Shri Kalania for their valueble support.

Sir, all of you would have occasion to go through the report of the Governor which is a short one and it explains to you how the Government was formed and how it fell. There fore, l'et me say at the very outset that the Government has not been felled, but it fell.

Shri Tyagi, while speaking, tried to show that it was toppled. Even Shri Babubhai Patel or Shri Parikh did not say that. Therefore, there is-no point saying that it has been toppled by anybody or anybody was responsible for defeating it on the floor of the House.

Sir, the Govrenment fell because of its inherent weaknesses and inherent contradictions. It need not be said again because many friends have said it. The people in the Front were pulling in opposite and different directions without giving the Government of the day a policy or programme which can be pursued with determination or vigour. We have seen this experiment in 1967 in many places in . India. Of course, friends on the opposite can try to blame the Congress by saying that this party was responsible for defections etc. No. I would like you to look at it from the point of view in which it has to be looked at. You may try to score a point here \ and there by saying that the other

parties have caused defection or somebody else did something. But if you go to the root of the matter, you will .have to come to the conclusion that ior parties to come together and run a Government, unless they have a definite policy and a programme of action in which all of them are conscious partners, it would be difficult to carry 0n a Government like that for a long time. Sir, you would have seen that this Janata Morcha Government or this Janata Front Government is more united in its desire to keep the Congress out of power or in its antagonism to the Congress or in its desire to keep itself in office. Therefre, Sir, I would like the honourable Members of the Opposition t0 consider this point coolly. Please do not try just, to score a point over the Congress just because it happens to be a big organisation. Now, Sir, you would have seen in the history of independent India that whenever the people felt annoyed at the way the Congress had done here and there or whenever they were subjected to a lot of difficulties because of lack of a better administration or for some other reason, it might be that in a fit of anger they might just try to vote against the Congress. But it does not mean that they voted against the Congress and voted in favour of the other parties or gave their support to them or to their policies basically believing in their policy or programme. If we do not understand this it is wrong and if at some point of time the people, in a fit of emotion or in a fit of anger or on account of some jtistic'e having been done to a particular place or area, vote for some other party, it does not mean that they basically believe in the policies or programme of that group or party. It means only that 4hey have shown some resentment against what has been done by their organisation.

SHRI MANUBHAI SHAH: Yes.

SHRI K. BRAHMANANDA REDDI: Now, some friends could try to say something. My friend from the CPM— fahri Viswanatha Menon is not here at the moment— waa trying to wax eloquent about democracy and all that kind of thing. Here also, Sir, I would request the honourable Members in the Opposition in particular to look within. You think that if you make people defect, from the Congress and then are able to form a government, then it is all right and you give a certificate. A certificate of good conduct comes not only from the local area, but is also given on the floors of the Lok sabha and the Rajya Sabha. On the other hand, if some friend honestly differs from the programme which has been followed by a particular Janata Morcha Government and he tries to defect, you say, "Oh. that is all criminal; it is bad conduct. The Congress people are encouraging defection". This kind of trying to throw the blame on the Congress and this kind of trying to find fault with the Congress and not trying to look within will be a bad thing for them and, in the future also, it will not help them if they do not try to correct their thinking in this regard.

PROF. RAMLAL PARIKH: Sir. I would like the honourable Minister to know that the Janata Morcha has never approved any kind of defection. We have never said that just because we defect it is right and if others defect it is bad. We have r.ever said that.

SHRI HARISINH 3HAGUBAVA MAHIDA: But they have done it.

PROF. RAMLAL PARIKH; But that is only your allegation. I want to say on behalf of the Janta Front that it has never approved of any defection, whether it is in the Congress or in any other party. I entirely agree with the Minister when ha says that defection is bad from any side. We have said that defection is bad and we have never approved it.

SHRI K. BRAHMANANDA REDDI: It is all right and it is very good.

[Shri K. BrahmananJa ReddiJ But keep it up. But the point is that we are all interested in democracy and in the proper functioning of democray. What I want to tell you now, is that if there is a lapse on our part, certainly it is up to you to point it out to us. But ali the time you are saying. 'You are causing defections you are not for democracy', and so on, as if you are for democracy. For instance, did *my* friends, Mr. Parikh and Mr. Tyagi, say a word against what happened in Gujarat in January and February. 1974? And..

SHRI MANUBHAl SHAH (Gujarat) : Not so.

SHRI K. BRAHMANANDA REDDI: If you had said that, then certainly I would value your advice now . . . *(Interruptions)..* .If you had done so in time when violence was happening, If MLAs are insulted, if poor Harijans and Girijan MLAs are being ill-treated and b.eaten and all sorts of indignities are heaped upon them, you do not say a word. On the other hand, you encourage that kind of thing and then you come and plead for democracy and all theories of democracy. With what effect? Can you convince me? Can you convince anybody? For instance, take the example of violence that has occurred during elections. I am telling this from my own experience. I have been fighting elections not only in independent India but also in pre-Independent India. Show me one occasion when the Congress has disturbed any Opposition party's meeting... *(Interruptions.)*

AN HON. MEMBER: Never.

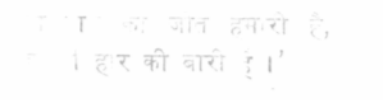
SHRI K. BRAHMANANDA REDDI: Whenever elections come, emotion is pumped into the situation. All kinds of violence happen. Stones are thrown. Meetings are disturbed by various other methods Do you mean to say that the Congress Government has no power to deal with such people? Do you mean to say that it is a part of democracy for the Opposition parties to violent and disturb others meetings? Have you done anything to encourage a mature thinking amongst the people of India?" From election to election people must grow. They must be able to understand even intricate issues. They must be able to judge. They must be able to decide. $Ar_e$ you enabling them to decide on wider issues, except involving them by stone-throwing, involving them in some emotion and trying to snatch their votes? These kinds of things wont work. I would wish all the Opposition parties to realise that the rules of the game must be played if all of us are interested in the survival of democracy and the rule of law. Not only small meetings, even the Prime Minister's meetings were disturbed. Even her car has been attempted to be stoned *(Interruptions)*.

SEVERAL HON. MEMBERS: Shame, shame . . . *(Interruptions).*

SHRI K. BRAHMANANDA REDDI: By these kinds of things you are misleading the public. You are putting them on the worng path. That should not be done, in my opinion, Sir. All of us living in a democracy must iavail ourselves of the handful of opportunities to preach to< our people, to tell them what our party is, what our programme is, what we intend to do, how it benefits them, and so on. Let them hear and judge for themselves. Basically, it means that you have no confidence-in the people. This is the main difficulty of yours. Confidence of the people does not come by this kind of conduct You may work for hundreds of years like this, I may tell you, but will never get that confidence. Our people may be poor, our people may be uneducated, but they are very shrewd. Our voters are-better voters than any other democratic part of *he world.. *(Interruption)* . They know which pirty is-is good and which party is not good, which is promising and which is not promising, who can fulfil the promise and who cannot fulfil the promise. We, are thinking in our ivory towers that they are all fools and they are guided by us. Not so>

What has happened after so much of violence in 1974? In fact, I may tell you, Gujarat started this business And I am sorry to say this. I have great respect for the people of Gujarat ... *(Interruptions.)* I have great respect for Gujarat because it is the land of Mahatma Gandhi and Sardar Ji. It is not that I don't respect the present generation, but the point is that the functioning of des-tabilisation forces started from Gujarat. I do not want to quote anybody. I can say that Jayaprakash Naryan Ji said. "I was groping in the drak; Gujarat has showed the way'.

SHRI YOGENDRA SHARMA: The slogan was :



SHRI K. BRAHMANANDA REDDI: Therefore, you tried to extend to other a'eas the experiment which unibr unately paid off in Gujarat. Naturally it had to be nipped in the bud before it took a very serious turn. Sir, if you look at the last elections in Gujarat, as my friend Mr Makwana said, the Congress got 40,7 per cent of votes and 'he Janata Front including CONG (O) BJS, BLD, Socialist Paty and R.M.P, all put together, got enly S5.G per cent oi votes. Therefore, as you know, with all the violence and the climate or atmosphere which was created by Morarjibhai's fast, etc. etc. the people of Gujarat were not with the Janata Front. The Congress Party secured 75 seats, one seat more than the main parties like CONG(O) and Jana Sangh put together. Still we were not anxious to form the Government. We did not approach the Governor sa'ing that we were the single largest party and, therefore, should be allowed to form the Government. You formed the Government land ran it acording to your best likes. We gave you support. We have not done anything in spite o<f the fact that after the promulgation of emergency, everything that should not happen did happen in Gujarat. The Chief Minister and the other Ministers were openly saying that they were against the emergency and in the name of civil liberties, as Mr. Yogendra Sharma has said, so many things had happened there. Clandestine literature was coming from that area. It was a sanctuary for the ac-tiviti-sts of all the banned organisations. No effective action was taken against any activist and even smugglers and law breakers, if I may say so. The Tev> enty Po^nt Pogramme was, of course, ignored. In fact, there can be no difference of opinion on the inplementation o£ the Twenty Point Programme. It is a national programme announced by the Prime Minister and that programme is intended to benefit the poorest of the poor. As I have said on several other occasions, it is a new deal for the poor and for the weakest in society. Even tha programme had no place in Gujarat.

Sir, I am not talking of presona-lities. Babubhai may be a simple man. I have regard for him. But simplicity is different from administration There were so many things. I do not want to go into all t'"t. But the point is that you did nothing to create confidence among the people. On the other hand, even the weaker sections and minorities like Muslims and Harijans were feeling insecure. You know that in one of the Consultative Committee meetings of the Home Ministry here, the whole meeting was taken up by the friends of Parliament to focus the attention of the Government on the insecurity that was there in Gujarat for the minorities.

Therefore, Sir. no development effort is made. And your constant complaint against the Central Government does not exist. I am telling you. I was a Chief Minister

LSflri K. Brahmananda Reddi]. myself and I know also wnat I said against the Central Government now and then. Therefore, Sir, it has a value in the sense you are fighting for your State, you are fighting to get the best out cf the Central Government. That is excusable. But beyond a point, you should not go. And you must know the limitation. That is the point. You must know where to slop. If you think that people are fools, and because you eay that the Centre is not giving money and the people believe it and support you, I say, that is a wrong way of looking at things. If you have a specific grouse, a specific complaint to make, certainly you can make it, and you have a right to make it in a federal set-up. You can make it. You can make it but not in the streets of Ahmedabad. That does not help you. There is nobody to help you there. Make it to the Central Government, if you have a legitimate case. Bring it to the notice of the Prime Minister that some discrimination is taking place. Certainly, you have a right to do so, and the Prime Minister will certainly look info it. And if there is anything like that, certainly she will do everything to correct it.

Sir, you have seen, apart from those elections of June, what has happened in the district panchayat elections and taluk panchayat elections. Again, the same story was repeated. People in greater numbers voted for the Congress because they were disillusioned with this Government, with the functioning of this Government, and with the policies of this Government, just now, my friend Mr. Kumbhare, has mentioned how it was a Government of the vested interests, how the poor people were feeling that it was not their government. What worse condemnation can there be in a democracy when a great majority of the people feel that it is not their Government? I am telling you this so that you may try to make some introspection, .make some thinking on the matter.

Sir, I do not want to go into many other matters. But so far as the recovery of the dynamites at Baroda is concerned, you know that my friend, Mr. Manubhai Shah,, has made a strong plea, and Mr. Mak-wana also has just now said that in view of the fact that it has larger ramifications, wider arena, and maybe, many intereseting names may come out, I cannot just now say and I do not want to say though I have some information, but the point is that a matter of ; thia magnitude . .

SHRI YOGENDRA SHARMA: If the hon. Minister has some more information, why should he not share it with us?

SHRI K. BRAHMANANDA REDDI: Sir, the State Government has also made a request that in view of its countrywide ramifications— maybe, beyond that, and I do not know—it is better that it is entrusted to the CBI. And I may inform the House that orders have been passed to entrust it to the Central Bureau of Investigation.

Sir, so far as the defections, etc. are concerned, my friend, Mr. Om Mehta, has answered that point. This is coming up. This is one hackneyed subject that often comes up on the floor of this House or the other House. But one thing I want to tell you. I told you earlier also. Defections have to be condemned. Agreed. But don't think that if people defect to opposition, it is good, and if people defect to somebody else, it is bad. That assumption is bad. Therefore, in our federal set-up, there is a place even for a parly or for some parties together to run a State Government. No objection. In spite of the fact that a Government is run by opposition, they have to conform to certain national yardsticks in several points of policy and administration. If they think that they have got the Government in their hands and therefore they can go off at a tangent and somebody can indirectly plead for a cessation and somebody can

jo against the Central Government, .11 those kinds of things will noi elp. Whether it is constitutional or lerwise, that is a different matter. It will never help. It has never helped anybody in the past. As Mr. Manubhai Shah has said and as I said in the beginning, these regional parties sometimes come to the forefront on account of the anger of the people or something like that but they are not real parties in any sense of the word and therefore, even there, Sir, after all the administration should be for the benefit of the people of the area concerned. And, if that is neglected and if that is ignored and you just indulge in polemics, just some sort of political polemics, it does not help.

Now ,Mr. Parikh, you should know and, I think, you must be knowing— there is no denying the fact—that Mr. Babubhai was under heavy pressure from the Jan Sangh. I do not want to give figures but if in a period of few months five hundred odd sub-inspectors of police have been transferred and if quite an appreciable number of people in the Health department—Health department people are most inoffensive and they do not do any work at all, I am orry to say that; not that they are ot doing any work, they do some 'ork—are transferred, do you think hat the administration can go on? -he very fact that Mr. Babubhai has .nnounced taxation proposals to the -une of Rs. 32 odd crore3 and hardly a day passes by when he does not beat a retreat, shows that he has got oanic and which Chief Minister can run a Government on panickly be-laviour?

SHRI MANUBHAI SHAH: That vas the last straw of the camel.

rSHRl K. BRAHMANANDA RED-DI: That shows that he has condemned himself. I am not condemning him here. This country has to be governed on proper lines. This country is very big and even a State in this country is fairly big except some small States in the North-Eastern part of the country. For instance, U.P. is of the size of Japan. In many States there is a population of 45 million, 50 million and like that. The administration of this country or of any State in this country , with its complexity and diversity, cannot be carried on by simp.y carrying something is one's hand and travelling third class. I want everybody to be simple. Gandhiji has taught us *io* be as simple as possible. We are trying to show that their action amounted to show-iness. Ostentatious type of living is another thing. It does not mean that a Gujarat Minister living in Ahmedabad should walk up and down Gandhinagar morning and evening and do no work. I do not think chat is administration. He may be a simple man, I have all inspect for him. Therefore, Sir, we have to think how best to administer for the benefit of the people and if we fail in that, that will be condemning ourselves. There is no use finding fault with the people. People deserve all praise for the very shrewd way in which they act.

Finally, Sir, I would say that it is up to us, up to the administration to see how they can make the administration clean and attend to the implementation of the 20-point programme. It is up to us to see how the people in the area, the Adivasis, the Uibals, the minorities, the Muslims etc. are treated and how they can be inspired to have more confidence in the functioning of the Government. So far as our anxiety to form a Government is concerned, you must be aware by now of our conduct earlier and now that we are not too anxious to run and form a Government. It d apendg upon the situation. Stability is more important and what we can do in a stable administration and in a stable Government, to the people, *is* the thing which matters most. Therefore, Sir, all these points will b2 taken into consideration and no-bjdy is in a hurry. Thank you, Sir.